LOK SABHA

List of Questions for ORAL ANSWERS Wednesday, March 12, 2025/Phalguna 21, 1946 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation)

Total Number of Questions - 20

Accidents in Coal Mines

†*181. Shri Ummeda Ram Beniwal:

Will the Minister of COAL

be pleased to state:

- (a) whether the number of accidents taking place in coal mines exceeds the number of accidents in non-coal mines across the country during the last five years and if so, the details thereof. State and coal mine-wise:
- (b) the steps taken by the Government to ensure implementation of the latest safety measures to prevent such accidents;
- (c) whether environment-friendly surface mines are being resorted for blast-free mining and if so, the details thereof and if not, the reasons therefor;
 - (d) the quantity of coal mined in Barmer district of Rajasthan during each of the last ten years;
- (e) whether the Government and non-Government undertakings engaged in coal production in Barmer are functioning as per the set norms and if so, the details thereof;
- (f) if not, the details of the disposal of petitions and redressal of complaints received along with the action taken thereon; and
- (g) the total number of people provided employment during the said period along with the details of local people employed thereunder?

Ration Cards to Registrants under e-Shram Portal

*182. Ms Mahua Moitra:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) whether the Union Government is aware that Hon'ble Supreme Court had directed to issue ration cards under the National Food Security Act to the 8 crore unorganised sector workers registered on the e-Shram Portal who do not possess ration cards;
- (b) if so, the details thereof and the number of e-Shram registrants who have been provided ration cards since the issuance of orders by the Hon'ble Supreme Court on April 20, 2023 in the case:
- (c) the details of States which have sought additional foodgrains from the Union Government to provide ration to e-Shram registrants as per the directions of the Court; and
 - (d) the amount of additional foodgrains provided by the Union Government to each State to

give ration to e-Shram registrants as per the said directions?

Atal Tinkering Labs

*183. Smt. D K Aruna:

Shri Suresh Kumar Shetkar:

Will the Minister of PLANNING

be pleased to state:

- (a) whether fifty thousand Atal Tinkering Labs are likely to be set up in Government schools in next five years to cultivate the spirit of curiosity and innovation and foster a scientific temper among young minds; and
- (b) if so, the details thereof and the progress made in this regard along with the funds sanctioned/spent for the purpose in the country including Andhra Pradesh and Telangana, State/District-wise?

Incentives for setting up of Solar Power Projects

*184. Shri Madhavaneni Raghunandan Rao:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the details of the incentives and concessions provided by the Union Government for setting up solar power and other renewable energy projects on Government lands in Telangana; and
- (b) the details of any subsidies, tax breaks or other benefits offered to encourage investment in the sector?

Operationalization of Mines by Project Monitoring Unit

*185. Shri Biplab Kumar Deb:

Shri Kripanath Mallah:

Will the Minister of MINES

be pleased to state:

- (a) the State-wise details of the 500 mineral and coal mines auctioned and the specific measures implemented by the Government through the newly established Project Monitoring Unit (PMU) to expedite the operationalization of these mineral and coal mines;
- (b) the manner in which PMU is likely to enhance coordination between various Ministries and State authorities to facilitate faster mine operations; and
- (c) the role of the PMU in monitoring compliance with statutory clearances required for mining operations?

Fare Disparity by Cab Companies

*186. Shri Balashowry Vallabhaneni:

Shri Chavan Ravindra Vasantrao:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) whether it has come to the notice of the Government about price disparity being followed by various cab companies especially Uber and Ola depending upon the customer using iPhone or Android phone and if so, the details and the facts thereof;
- (b) whether the Government has received any complaints from the consumers against certain cab companies for charging different amount of fare for same travel distance despite having same pick up point, estimate time of arrival and drop off time and if so, the details thereof;
- (c) whether the Government has issued any directives/notice to the cab companies to fix/provide the criteria for deciding the fare in view of its zero tolerance towards unfair trade practice;
- (d) if so, the details thereof and the response received from the cab companies in this regard; and
- (e) whether the Government has taken any punitive action also against the cab companies in such wrong doings and if so, the details thereof?

Redevelopment of Tirunelveli Station

*187. Shri Robert Bruce C:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the plans of the Government for the redevelopment of Tirunelveli Railway Station:
 - (b) the total amount of funds allocated for the redevelopment of the said railway station;
 - (c) the current status of the redevelopment of this railway station; and
 - (d) the expected date of completion of the project?

Resumption of Services of Discontinued Trains in Odisha

*188. Shri Pradeep Purohit:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government is aware that several express and passenger trains have been discontinued or are not stopping at Bargarh, Attabira, Barpali (Bargarh district) and Belpahar, Brajrajnagar (Jharsuguda district), Odisha thereby causing inconvenience to passengers;
- (b) whether the Government has received any representations or requests from public representatives/local authorities regarding the resumption of these train stoppages;
 - (c) if so, the details thereof and the action taken thereon;
- (d) whether the Government has conducted any review or feasibility study for reinstating train services at these stations to facilitate better connectivity for passengers, students and traders; and
- (e) if so, the details thereof along with the steps being taken to resume the services of these trains at the above mentioned stations along with the expected timeline for the same?

Amrit Bharat Station Scheme

†*189. Shri Murari Lal Meena:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the salient features of the Amrit Bharat Station Scheme and the manner in which the said scheme is likely to provide better passenger experiences in Indian Railways;
- (b) whether the said scheme has been introduced for the redevelopment of stations in the country particularly in Dausa Parliamentary Constituency of Rajasthan and if so, the details thereof:
- (c) whether there is any provision for small stalls on the stations being constructed under the said scheme and reservation is also likely to be provided for the same;
- (d) if so, the details thereof including the names of the companies awarded works under the said scheme along with the standards laid in this regard;
- (e) whether there is any plan to increase the number of general passenger coaches in trains to improve passenger amenities; and
 - (f) if so, the details thereof and if not, the reasons therefor?

Implementation of SMART-PDS

*190. Shri Mohite Patil Dhairyasheel Rajsinh: Shri Bhaskar Murlidhar Bhagare:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the current status of the implementation of the Scheme for Modernization and Reforms through Technology in Public Distribution System (SMART-PDS) across States including Maharashtra:
- (b) the name of States which have adopted the SMART-PDS system so far including challenges being faced by these States in the implementation process;
- (c) the primary objectives of the SMART-PDS scheme in improving the Public Distribution System (PDS) in the country;
- (d) the percentage of the population expected to benefit from the modernization efforts under SMART-PDS;
- (e) whether the Government has allocated funds for strengthening digital infrastructure and internet connectivity in remote areas for effective implementation of SMART-PDS and if so, the details thereof;
- (f) the measures being taken to ensure that beneficiaries in remote or rural areas with limited digital access can benefit from SMART-PDS; and
- (g) whether the Government has chalked out training programmes and imparted training to officials and staff involved in the SMART-PDS implementation and if so, the details thereof?

Violation of Consumer Rights by Automobile Companies

*191. Shri Chavda Vinod Lakhamshi: Shri Vishnu Datt Sharma:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is cognizant of the fact that automobile companies, by exploiting consumer demand, deliberately exclude automatic transmission options from base models resulting in higher costs for consumers and unjust enrichment of companies who prioritise profits over consumer needs and preferences;

- (b) if so, whether any efforts are being made or any study team has been set up by the Government to address this issue of lack of transparency, discriminatory pricing, unfair trade practice and violation of consumer rights by automobile companies; and
 - (c) if so, the details thereof and if not, the reasons therefor?

Smuggling of Coal

†*192. Shri Virendra Singh:

Will the Minister of COAL

be pleased to state:

- (a) whether corruption is taking place by supplying high grade coal against the Dispatch Order (DO) for low grade coal;
- (b) if so, the number of traders prosecuted so far along with the number of traders sent to jail out of them;
- (c) whether the Government intends to check the ongoing smuggling of good quality coal by allotment through fake DOs in Sahupuri area of Chandauli district in Uttar Pradesh; and
 - (d) if so, the time by which it is likely to be checked and if not, the reasons therefor?

Operational Frequency of Radio Station in Dhanbad

*193. Shri Dulu Mahato:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the current operational status of the Radio Station in Dhanbad along with the measures put in place to ensure uninterrupted transmission of key programmes;
 - (b) whether it is a fact that this Radio Station is operating at a very low frequency;
- (c) if so, whether this has affected its ability to transmit several programmes including Mann Ki Baat;
- (d) the reasons for its operation at a low frequency along with the steps taken/being taken by the Government to address the issue;
 - (e) whether the Government has received any representation regarding this issue; and
 - (f) if so, the details thereof and the action taken thereon?

Distribution of Foodgrains under PMGKAY

*194. Prof. Varsha Eknath Gaikwad:

Dr. Amol Ramsing Kolhe:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) the data on distribution of foodgrains under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), State and district-wise;
- (b) the number of individuals and households who have received free foodgrains under PMGKAY in current fiscal year and the percentage of total targeted population does this represent;
- (c) the quantum of funds allocated and spent in the state of Maharashtra during the last three years under the Yojana;

- (d) the measures taken by the Government to ensure that the benefits of PMGKAY reach all eligible families particularly SCs/STs/OBCs;
- (e) the details of the monthly allotment of foodgrains for the yojana in the State of Maharashtra along with the total percentage of beneficiaries among urban and rural population;
- (f) the monitoring mechanisms that are in place to track the distribution of foodgrains under PMGKAY and prevent any leakage or pilferage; and
- (g) the steps taken by the Government to ensure that food provided under PMGKAY meets nutritional standards and is sufficient for beneficiaries?

Uranium Deposits

*195. Shri Y S Avinash Reddy:

Will the PRIME MINISTER

be pleased to state:

- (a) the details of Uranium rich sites in the State of Andhra Pradesh;
- (b) the details of the estimated quantity of Uranium deposits in the said State; and
- (c) the steps taken/being taken by the Government to address the groundwater problems around the Uranium Corporation of India Limited (UCIL) project around Tummalapalle project area in the Kadapa district of Andhra Pradesh?

Impact of Extension of Railway Line in Shirdi Parliamentary Constituency

†*196. Shri Bhausaheb Rajaram Wakchaure:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the doubling and extension of the railway line in the Shirdi Parliamentary Constituency of Maharashtra has lead to the closure of a major road near the old railway crossing gate no. 44 (OHE M70-404/12-14) at Ladgaon Chowki which previously served as a major connecting route for the villagers, school students and farmers of Padhegaon, Ladgaon, Malunja, Kanhegaon and Bherdapur as a result of which the local residents and commuters of nearby areas including the above said villages are now facing great difficulties;
- (b) if so, whether the Government has taken/proposes to take any steps to construct a small underpass near the old railway crossing gate no. 44 (OHE M No. 404/3-4) at Ladgaon-Padhegaon, Shrirampur;
- (c) whether the Government has also received any representation from the public representatives in this regard;
 - (d) if so, the details thereof; and
 - (e) the details of the progress made so far in this regard?

Villages Covered under Digital Village Programme

*197. Shri Selvam G:

Shri Navaskani K:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

- (a) the number of villages covered under the Digital Village Programme till date in the country, State-wise including Tamil Nadu;
 - (b) the key facilities and services being provided under the said programme;
 - (c) the number of Common Service Centres (CSCs) established under this initiative;
 - (d) the status of internet connectivity in villages under this programme;
- (e) whether there are plans to enhance the speed and coverage of internet services in these villages and if so, the details thereof;
- (f) whether issues like lack of digital literacy, infrastructure or electricity supply have impacted the programme's effectiveness and if so, the measures taken by the Government to overcome these challenges;
- (g) whether the Digital Village Programme has provisions to promote digital inclusion for marginalized communities including women and Scheduled Castes/Tribes; and
- (h) the specific steps taken to enhance digital literacy and entrepreneurship among rural women?

Renewable Energy Capacity

*198. Dr. Indra Hang Subba:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the current renewable energy capacity of the country;
- (b) the details of the initiatives taken by the Government to achieve the 500 GW capacity of renewable energy by the year 2030; and
- (c) the details of the budgetary allocation made for the generation of renewable energy during the last five years?

Semiconductor Mission in Telangana

*199. Shri Vamsi Krishna Gaddam:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the total number of semiconductors manufacturing units set up in the country during each of the last three years, location-wise;
- (b) whether the Union Government has considered the request of the Government of Telangana for the establishment of a Semiconductor Mission in Telangana, if so, details thereof and the action taken thereon;
- (c) the status of approvals for the three new projects including one FAB and two OSAT projects in Telangana under the India Semiconductor Mission (ISM);
- (d) the funds allocated and disbursed, if any, for the ISM till date, State-wise particularly Telangana; and
- (e) the reasons for the delay or denial of such projects in Telangana, despite its readiness and proactive communication, in case these are still pending?

Overcrowding in Trains

*200. Smt. Kanimozhi Karunanidhi:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government is aware of the issue of overcrowding of trains;
- (b) if so, the details thereof and the measures taken by the Government to resolve the issue;
- (c) whether the Government has decreased the number of general and sleeper coaches in major trains and if so, the details thereof;
- (d) the details regarding the number of general, sleeper and AC coaches increased/decreased in Express trains across the country during the last ten years; and
- (e) the details regarding the number of general/sleeper/AC coaches that the Rail Coach Factory has built during the year 2024-25 so far and is planning to build during the year 2025-26?

New Delhi Thursday, March 6, 2025/ Phalguna 15, 1946 (Saka) UTPAL KUMAR SINGH SECRETARY-GENERAL

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Remarks

LOK SABHA CORRIGENDUM

to the List of Questions for ORAL ANSWERS on Wednesday, March 12, 2025/Phalguna 21, 1946 (Saka)

Question No. Correction

Part (b) line 1: for "the details thereof"

read "the State-wise details thereof"

New Delhi; March 10, 2025 General

Phalguna 19, 1946 (Saka)

UTPAL KUMAR SINGH Secretary-

LOK SABHA

List of Questions for WRITTEN ANSWERS Wednesday, March 12, 2025/Phalguna 21, 1946 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation)

Total Number of Questions - 230

Death Caused by Heatwave

2071. Shri Sudama Prasad: Shri Raja Ram Singh:

Will the Minister of EARTH SCIENCES

be pleased to state:

- (a) whether the Government has any plans to declare heatwave as a natural disaster;
- (b) if so, the details thereof;
- (c) whether the Government has any data about the number of people who died in the recent heatwave especially informal and gig workers;
 - (d) if so, the details thereof; and
- (e) whether the Government has any plans to provide compensation to people who died during the heatwave and if so, the details thereof and if not, the reasons therefor?

Skill Development in Semiconductor Sector

2072. Shri Dhairyasheel Sambhajirao Mane:

Shri Chavan Ravindra Vasantrao:

Shri Sudheer Gupta:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government proposes to facilitate training activities including skill development in the country's semiconductor sector under India Semiconductor Mission;
 - (b) if so, the details thereof and the steps taken in this regard;
- (c) whether the Government has collaborated with institutions like Indian Institutes of Technology (IITs) and private colleges to train and skill the individuals in the said sector and if so, the details thereof;
- (d) whether the Government proposes to skill the people by providing training to them in overseas where such facilities are available; and
 - (e) if so, the details thereof and the expenditure likely to be incurred thereon?

Atal Tinkering Labs

2073. Shri S Jagathratchakan:

Will the Minister of PLANNING

be pleased to state:

- (a) the total number of Atal Tinkering Labs (ATLs) established across the country along with a breakdown of their distribution between Government and private schools;
- (b) whether the Government has assessed the availability of trained instructors and mentors in ATLs and if so, the findings of such assessments;
- (c) the measures taken to address the disparities in ATL distribution to ensure equitable access for students from all socio-economic backgrounds; and
- (d) whether any evaluations have been conducted regarding the utilization rates of equipment and resources in ATLs and if so, the details of steps taken or proposed to be taken to enhance their effective use?

National Bio-energy Programme

†2074. Shri Vijay Baghel:

Shri Manoj Tiwari:

Shri P P Chaudhary:

Smt. Kamlesh Jangde:

Shri Bhartruhari Mahtab:

Shri Yogender Chandolia:

Shri Dharambir Singh:

Shri Anurag Singh Thakur:

Shri Jaswantsinh Sumanbhai Bhabhor:

Shri Dilip Saikia:

Smt. Mahima Kumari Mewar:

Shri Vishweshwar Hegde Kageri:

Shri Dileshwar Kamait:

Smt. Aparajita Sarangi:

Shri Shankar Lalwani:

Dr. Lata Wankhede:

Shri Khagen Murmu:

Shri Tapir Gao:

Dr. Vinod Kumar Bind:

Dr. Sanjay Jaiswal:

Shri Pratap Chandra Sarangi:

Shri Jagdambika Pal:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) the details of the measures being taken to align the National Bio-energy Programme with India's broader clean energy and sustainable development goals;
- (b) the steps being taken to ensure that the opening of previously restricted No-Go areas for oil and gas exploration does not adversely impact marine ecosystem, particularly in the Bay of Bengal and Arabian Sea;
- (c) whether any environmental impact assessment has been conducted before opening No-Go areas for exploration and if so, the findings thereof along with the safeguards established for the purpose;
- (d) the manner in which the Ministry is planning to assess the long-term environmental impact of ethanol blending and the additional measures initiated to further reduce India's carbon footprint;

- (e) whether any study has been conducted to evaluate the impact of ethanol blending on vehicle performance and emissions and if so, the details thereof; and
- (f) whether any specific targets have been set for carbon footprint reduction through bioenergy initiatives and if so, the details thereof and the achievements made so far in this regard?

Ethanol Production

†2075. Shri Manish Jaiswal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the steps taken/being taken by the Government to promote the companies engaged in the production of Ethanol;
 - (b) the potential areas of use of Ethanol in future;
- (c) whether any steps have been taken to facilitate the Ethanol producing companies with the hassle free availability of raw material; and
 - (d) if so, the details thereof?

Establishment of Nuclear Plant in Kerala

2076. Shri Hibi Eden:

Adv. Adoor Prakash:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government has any proposal of setting up a nuclear power plant in the State of Kerala and if so, the details thereof;
- (b) whether any concrete plan, including identification of land site, has been formulated in this regard and if so, the details thereof;
- (c) whether the Government has analyzed concrete data if such a nuclear plant will help in addressing the power issues in Kerala and if so, the details thereof;
- (d) whether the Government has analyzed the safety issues if such a nuclear plant were to be established in Kerala:
- (e) whether any commencement and completion timelines for the project have been discussed by the Union Government with the Kerala Government and if so, the details thereof;
- (f) whether the Union Government has received any request from Kerala for setting up a thorium-based nuclear plant and if so, the details thereof; and
- (g) the details of proposals before the Union Government for setting up of new nuclear power plants at the places proposed and the present status thereof?

Uninterrupted Distribution of Rations to Public during Strike Period

2077. Shri Rajmohan Unnithan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is taking any steps to ensure the uninterrupted distribution of rations to the public keeping in view the ongoing strike by ration suppliers and the discontinuation of E-PoS services and if so, the details thereof;

- (b) whether the Government will expedite the clearance of arrears owed to ration suppliers, which amount to over 100 crore rupees, to resolve the current strike and avoid further disruptions and if so, the details thereof;
- (c) the details of the measures taken by Government to address the ongoing technical issues with the E-PoS system that have been hindering smooth ration distribution particularly due to server limitations; and
- (d) whether the Government is considering revising the wage package or providing additional support to ration suppliers/traders to address their demands and avoid further strikes and if so, the details thereof?

Frauds related to Jeevan Pramaan/Digital Life Certificate for Pensioners

2078. Shri Asaduddin Owaisi:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government is aware of recent reports about frauds committed in the name of updating the Jeevan Pramaan/Digital Life Certificate for pensioners;
 - (b) if so, the number of pensioners affected by these scams;
- (c) whether the Government is taking any measures to prevent such frauds and protect pensioners; and
 - (d) if so, the details thereof and if not, the reasons therefor?

14 MeV Neutron Facility

2079. Shri Arun Bharti:

Will the PRIME MINISTER

be pleased to state:

- (a) the current operational status of the 14 MeV neutron facility set up by the Institute for Plasma Research (IPR) including the maximum output capacity and the applications of this facility;
- (b) the details of the neutron irradiation studies conducted using this facility, particularly for producing medical radioisotopes such as Mo-99, Cu-64 and Cu-67, including any collaborations with medical or research institutions:
- (c) the progress made in utilizing this facility for studying radiation-induced damage in nearreactor components for fusion reactors and its potential impact on the development of fusion energy technologies;
- (d) the details of new findings or advancements resulting from the use of this facility in the field of medical radioisotope production or nuclear fusion research; and
- (e) the future plans for expanding the capacity or applications of this facility to further benefit these research areas or any other sectors?

Use of BHASHINI

2080. Smt. Kriti Devi Debbarman:

Shri Manish Jaiswal:

Shri Mahesh Kashyap:

Shri Praveen Patel:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the manner in which the Government plans to train on-ground personnel and volunteers to effectively use BHASHINI's tools and features;
- (b) the steps being taken to ensure accessibility of BHASHINI's services for elderly and differently-abled individuals during the event;
- (c) whether the Government is planning to expand the language support of BHASHINI beyond 11 languages for future events like Maha Kumbh; and
 - (d) if so, the details thereof?

Aspirational Block Scheme

2081. Shri Kodikunnil Suresh:

Will the Minister of PLANNING

be pleased to state:

- (a) whether the Government plans to extend the Aspirational Block Scheme (ABS) to more blocks across the country;
- (b) if so, the details of the extension plan, including the number of blocks to be added, timeline and financial allocation;
- (c) whether the Government has considered to include climate change and environmental vulnerability as criteria for the selection of aspirational blocks under the scheme;
- (d) if so, the parameters proposed to assess climate risks such as vulnerability to extreme weather events, availability of water resources, deforestation and loss of biodiversity;
- (e) the steps being taken to promote climate-resilient infrastructure, green energy and sustainable agricultural practices in aspirational blocks;
- (f) whether the Government is collaborating with the State Governments, international agencies or research institutions to incorporate climate adaptation and mitigation measures in the scheme; and
 - (g) if so, the details of the pilot initiatives, if any?

Support for NESAC Projects

2082. Shri Yogender Chandolia:

Shri Anurag Sharma:

Shri Praveen Patel:

Shri Tapir Gao:

Will the PRIME MINISTER

- (a) whether any specific initiatives have been discussed during the 12th meeting of the North Eastern Space Application Centre(NESAC) for the enhancement of space applications in the region:
 - (b) if so, the details thereof;
- (c) whether there is any focus on expanding space-based education and research opportunities for the youth in the North Eastern States;
 - (d) if so, the details thereof; and
 - (e) the manner in which the Government plans to ensure adequate funding and support for

Regulatory Disparity in Green Hydrogen Trade

2083. Dr. M P Abdussamad Samadani:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether the Government has noticed that regulatory disparities between India and the European Union pose significant challenges to green hydrogen trade and technology transfer as for instance, the EU's Carbon Border Adjustment Mechanism could increase costs for Indian exports, while differing energy market structures may hinder cross-border trade and if so, the details thereof; and
- (b) whether the Government has taken any measures to sort out these bottlenecks and if so, the details thereof?

National Supercomputing Mission

†2084. Shri Chandan Chauhan:

Shri Nalin Soren:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the details and the number of supercomputing units installed in various educational institutions under the National Supercomputing Mission along with the present status of their utilization; and
- (b) the details of the overall impact of the said supercomputing units in research and development along with the areas related to the said units in which the Government proposes to make improvements?

Security Arrangements in Railways

†2085. Shri Arun Govil:

Shri Bidvut Baran Mahato:

Shri Dineshbhai Makwana:

Shri Dilip Saikia:

Dr. Hemant Vishnu Savara:

Ms Kangna Ranaut:

Shri Bhojraj Nag:

Will the Minister of RAILWAYS

- (a) whether the Government proposes to install more CCTV cameras, deploy Al-based surveillance system or use other technological advancements to enhance security of the railway;
- (b) if so, the details thereof and the measures being taken to improve cooperation between RPF, GRP and the State police;
- (c) the steps being taken to make passengers and public aware of the legal consequences of damaging railway property; and
- (d) whether the Government proposes to extend the railway line connecting Dhamtari to Jagdalpur via Vishrampuri in Chhattisgarh to Dhamtari-Kanker-Jagdalpur after re-surveying the

said line so that the maximum number of people of Kanker region can benefit from the railway line and if so, the details thereof?

DCID Scheme

2086. Dr. D. Purandeswari:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the total funds allocated and utilized under the Development Communication & Information Dissemination (DCID) scheme during the last three financial years and the current year, State/UT-wise;
- (b) the details of publicity campaigns undertaken under this scheme particularly in Andhra Pradesh along with their outcomes during the above period;
- (c) whether any metrics or tools are in place to measure the impact of these campaigns on public awareness and participation in Government schemes and if so, the details thereof;
- (d) the steps taken to integrate new technology and platforms including social media to enhance the reach of the scheme; and
 - (e) the future plans of the Government to expand the scope or scale of the scheme?

Operationalising Auction Mineral Blocks

2087. Dr. Mohammad Jawed:

Dr. Kalyan Vaijinathrao Kale:

Will the Minister of MINES

be pleased to state:

- (a) the reasons for the significant delays in operationalising auctioned mineral blocks considering that only 50 out of 404 auctioned blocks since 2015 are currently operational;
- (b) the details of steps being taken by the newly established Project Monitoring Unit (PMU) to expedite the operationalisation of the remaining blocks and its expected role in addressing interministerial and state-level bottlenecks;
- (c) the measures proposed to streamline the process of obtaining statutory clearances required for operationalising auctioned mines;
- (d) whether the Government plans to introduce legislative reforms to simplify approvals and if so, the details thereof;
- (e) the details of initiatives being implemented to increase investment in mineral exploration particularly in Obvious Geological Potential (OGP) areas alongwith the outcomes achieved so far under the Exploration Licence (EL) regime; and
- (f) whether the Government is considering to revive the Post-Auction Mining Clearances and Approval Facilitator (PAMCAF) to provide coordinated oversight and faster development of auctioned blocks?

Sustainable Development Goals

2088. Com. Selvaraj V:

Will the Minister of PLANNING

- (a) the details of measures being taken to meet the Sustainable Development Goals (SDGs) adopted by the UN in 2015 by 2030; and
- (b) the details of progress made so far in meeting the targets of the different goals during the last five years, State-wise?

Available Vacancies of Loco Pilot in Railways

2089. Shri Khalilur Rahaman:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details regarding the existing vacancies of loco pilot in railways;
- (b) the total strength of loco pilots in different categories of train in the country;
- (c) the number of loco pilots retired during the last ten years along with those recruited during the same period;
 - (d) the steps being taken to fill up the vacant posts; and
 - (e) the sanctioned duty hours of loco pilot in a week?

Stampede at New Delhi Railway Station

2090. Shri Gurmeet Singh Meet Hayer:

Adv Dean Kuriakose:

Shri Raja A:

Smt. Sajda Ahmed:

Shri K C Venugopal:

Shri Selvaganapathi T.M.:

Shri Saptagiri Sankar Ulaka:

Shri Anand Bhadauria:

Dr. Kirsan Namdeo:

Shri Hanuman Beniwal:

Shri Bajrang Manohar Sonwane:

Shri Hibi Eden:

Shri Arvind Ganpat Sawant:

Adv. Adoor Prakash:

Shri K Radhakrishnan:

Prof. Sougata Ray:

Shri Subbarayan K:

Will the Minister of RAILWAYS

- (a) the measures taken by the Railways to manage the passenger surge during the Maha Kumbh Mela 2025;
- (b) the details of special trains introduced, station infrastructure enhancements, crowd management strategies and technological interventions for passenger safety;
- (c) whether there have been incidents of train damage due to overcrowding and if so, the details thereof along with the affected trains, locations, nature of damages, actions taken and cases registered;
- (d) whether an inquiry has been conducted into the New Delhi Railway Station stampede, if so, the details of findings, causes, responsible entities, and corrective measures, death and injury toll, with a breakdown of casualties and injury types;
 - (e) whether the Government has compensated the victims' families;

- (f) if so, the details of the number of families, amounts disbursed, payment mode (cash or bank transfer) and the most recent prior instance of cash payments for similar cases;
- (g) whether responsibility fixed and action taken against erring railway officials for official negligence and poor crowd management and if so, the details thereof;
- (h) whether any action was taken against passengers who were travelling without tickets and causing inconvenience to other passenger as a result of over crowding;
- (i) whether the Government had anticipated such traffic during Maha Kumbh and made any preparation for the same:
- (j) whether the Government is implementing new policies to regulate foot traffic and prevent overcrowding at railway stations; and
 - (k) if so, the details thereof?

NeVA Project

†2091. Shri Jugal Kishore:

Shri Shankar Lalwani:

Will the Minister of PARLIAMENTARY AFFAIRS

be pleased to state:

- (a) the budget allocated for the National e-vidhan Application (NeVA) project;
- (b) the manner in which the same is being used to assist States like Bihar in their implementation efforts;
- (c) the key requirements highlighted by the Bihar Legislative Assembly during the virtual conference with the Central Project Management Unit (CPMU); and
- (d) the specific issues related to NeVA Software discussed during the virtual conference with the Bihar Legislative Assembly?

Revival of BSNL

†2092. Shri Anoop Pradhan Valmiki:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether it is a fact that Bharat Sanchar Nigam Limited (BSNL) is trying to regain its position, adding new customers and offering competitive tariffs in the telecom market of the country;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

PM-SGMBY in Uttar Pradesh

†2093. Shri Devesh Shakya:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) whether the Government has launched Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) in Etah, Kasganj, Mainpuri, Kannauj and Auraiya districts of Uttar Pradesh;
- (b) if so, the total households connected with solar power connections under the said yojana in the said districts so far along with the total number of beneficiaries thereunder; and

(c) the details of other renewable energy projects successfully implemented in the said districts, so far?

Grid Stability with Increasing Renewable Energy Share

†2094. Shri Dhaval Laxmanbhai Patel:

Dr. Hemant Vishnu Savara:

Dr. K Sudhakar:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the target set by the Government for renewable energy capacity by the year 2030 and beyond;
- (b) the efforts being made by the Government to ensure grid stability with the increasing share of renewable sources like solar and wind;
- (c) the details of the policies being implemented to attract private investment under renewable energy projects;
- (d) the details of the new policies or regulatory changes being introduced to accelerate the adoption of renewable energy in India; and
 - (e) the details of new and renewable projects being considered by the Government?

Health Warning on Fortified Rice under PDS

2095. Shri Amrinder Singh Raja Warring:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether fortified rice distributed through the Public Distribution System includes any health warnings;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details and the list of all studies and reports commissioned or conducted by the Government on the long-term health effects and associated risks of consuming fortified rice; and
- (d) the key recommendations provided in each of these studies or reports particularly regarding potential health risks for different population groups and people at risks e.g. people with thalassemia?

Insurance Facility with Counter Tickets

2096. Adv. Adoor Prakash:

Will the Minister of RAILWAYS

- (a) whether the Railways is not providing any insurance coverage for railway passengers whose tickets are booked from the railway booking counters and if so, the reasons therefor;
- (b) whether the Government proposes to consider providing the insurance facility with counter tickets also:
 - (c) if so, the details thereof and if not, the reasons therefor;
 - (d) the reasons of the counter booked train tickets not having the option of insurance facility;
 - (e) whether this facility will be provided to avoid mandatory carrying of counter ticket during

the journey; and

(f) if so, the details thereof and if not, the reasons therefor?

Transfer of Catering License

†2097. Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the time the Railways takes to transfer the license of the units of a Railway Catering License-holder in the name of his or her heir in case of the death of the licensee;
- (b) whether the heir has to run from pillar to post due to legal proceedings and procedures at the administrative level and it takes months and years for such licenses to be transferred and if so, the reasons therefor;
- (c) whether the license fee is charged for the period from death of the license-holder to the time when the license is transferred during which the unit remains closed;
 - (d) if so, whether any such case has come to the notice of the Government;
- (e) the total time taken in transfer of the license in the name of the heir for the unit located at Sonipat railway station of Northern Railway and the amount of license fee demanded for the period during which the said unit remained closed; and
- (f) the steps being taken by the Government to improve this process and the details of the arrangements made for transfer of licenses before death?

Installation of Solar Panels under PM-SGMBY

†2098. Shri Gyaneshwar Patil:

Shri Bhumare Sandipanrao Asaram:

Smt. Delkar Kalaben Mohanbhai:

Dr. Shivaji Bandappa Kalge:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the number of households where solar panels have been installed under Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY) since its launching till date in the country including Madhya Pradesh, Dadra and Nagar Haveli and Maharashtra alongwith its Chhatrapati Sambhajinagar district;
- (b) the total solar power capacity added under the said yojana by installation of solar panels in each of the said States/district during the current year;
- (c) the percentage increase in solar power capacity in each of the said States/district during the last three years and the current year; and
- (d) the target set by the Government for installation of solar panels on rooftops under the Pradhan Mantri Suryodaya Yojana during the current year and the next three years?

Higher Education for Minority Girls

2099. Shri Anup Sanjay Dhotre:

Will the Minister of MINORITY AFFAIRS

- (a) whether the higher education among girls belonging to minority communities is satisfactory in the country;
 - (b) if not, the details thereof along with the reasons therefor;
- (c) the details of the schemes implemented by the Government to promote higher education among girls and women from minority communities in the country especially in the rural areas; and
- (d) the details of the funds allocated/utilized to promote higher education among girls and women from minority communities during the last three years and the current year, year and State-wise?

Bio-Al Hubs

2100. Shri Baijayant Panda:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) the total number of bio-tech start-ups in the country as of January 2025 along with the year-wise growth in the number of such start-ups since 2014;
- (b) whether the Government has launched any new policies to support bio-tech start-ups and investments in this sector and if so, the details thereof;
- (c) whether the Government plans to set up Bio-Al Hubs and Bio-manufacturing facilities across the country; and
 - (d) if so, the details thereof including the timeline fixed for their implementation?

Problems faced by Women Scientists due to Break-in-Career

2101. Dr. Bhola Singh:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether it is a fact that the Government has taken steps to address the problem faced by Women Scientists due to "break-in-career":
 - (b) if so, the details thereof; and
 - (c) the details of beneficiaries during the last five years, State-wise?

Installed Capacity of Solar and Wind Energy

2102. Shri G Lakshminarayana:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) the details of sanctioned and installed capacity of solar and wind energy projects in the country, State-wise;
- (b) the total funds allocated and utilized for the development of solar and wind energy projects during the last five years, State-wise;
- (c) whether there are any new proposals received from Andhra Pradesh, especifically from Anantapur district for solar and wind energy projects and if so, the details thereof;
- (d) the status of approval for such proposals including the timeline for implementation and expected commissioning dates; and

(e) the steps taken by the Government to promote and accelerate renewable energy capacity addition in Andhra Pradesh particularly in high-potential regions like Anantapur?

Strengthening of MSS

2103. Shri Azad Kirti Jha:

Will the Minister of MINES

be pleased to state:

- (a) the total number of cases flagged by the Mining Surveillance System (MSS) during each of the last five years, State-wise;
 - (b) the total number of cases out of these verified as illegal mining sites, State-wise;
- (c) the number of verified cases of illegal mining against which action has been taken, Statewise and year-wise;
- (d) the details of States and Union Territories that have not yet implemented the District Mineral Foundation (DMF) and the reasons for their non-implementation; and
- (e) the details of steps being taken to strengthen the MSS and ensure compliance with DMF provisions to enhance mining oversight and welfare in mining-affected communities?

Introduction of 6G Spectrum Technology

2104. Shri Dileshwar Kamait:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government has plans to introduce 6G spectrum technology to enhance high speed communication systems in the country and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has any proposal for exclusive exploitation and use of 6G spectrum in the communication systems under its various departments and if so, the details thereof; and
 - (c) the outcome expected from the exploitation of 6G spectrum in the country?

Renewable Energy Capacity in Haryana

†2105. Shri Satpal Brahamchari:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) the total capacity of renewable energy projects including solar wind and biomass in the State of Haryana at present;
- (b) the new renewable energy projects proposed or approved for the State of Haryana during the last three years;
- (c) the details of the financial assistance provided by the Government for renewable energy development in the State of Haryana, district-wise and particularly for Sonipat Parliamentary Constituency; and
- (d) the initiatives taken by the Government to promote decentralised renewable energy systems in rural and urban areas of the said Constituency?

Food Inflation

2106. Shri Manickam Tagore B: Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether food inflation remains above 8 percent despite claims of price stability and favourable production estimates for pulses and onions and if so, the details thereof and the reasons therefor;
- (b) the steps taken by the Government to ensure price stabilization and protect farmers from exploitation by middlemen in view of increased production of tur dal during 2024-25;
- (c) the manner in which the Government plans to ensure that expected increase in onion production during 2024 reaches consumer markets in a timely and efficient manner to prevent shortages and price fluctuations;
- (d) the concrete measures being taken by the Government to ensure that the reduction in food inflation is sustained during 2025 particularly given the ongoing global supply chain disruptions affecting domestic food prices; and
- (e) the mechanism of the Government to monitor the prices of essential food commodities including tur, onions and prevent hoarding and speculative pricing?

Data Processing by State Agencies under DPDP Rules, 2025

2107. Shri Anurag Singh Thakur:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether State agencies are permitted to process personal data without fresh consent, provided individuals are informed under Rule 5 of the Draft Digital Personal Data Protection (DPDP) Rules 2025;
- (b) the details of the specific circumstances and types of personal data to which this provision applies to;
 - (c) the measures being implemented to ensure transparency in such data processing;
- (d) the manner in which the individuals are likely to be adequately informed about the usage of their personal data;
- (e) the manner in which the Government is likely to balance efficient governance with the fundamental right to privacy as upheld by the Hon'ble Supreme Court of India while considering privacy concerns;
- (f) whether there are plans to establish oversight or grievance redressal mechanisms to address concerns related to this provision; and
- (g) the manner in which the Government intends to align this rule with global best practices particularly in jurisdictions where explicit consent is fundamental?

Train Connectivity for Daltonganj

2108. Shri Vishnu Dayal Ram:

Will the Minister of RAILWAYS

- (a) whether it is true that Daltonganj currently has only one Vande Bharat train service to Patna and that too for just one day a week;
- (b) whether the Government has proposal to introduce more premium train services including Vande Bharat via Daltonganj and if so, the details thereof; and
- (c) the steps being taken to improve railway connectivity for Palamu and the surrounding regions?

Hub and Spoke Scheme

2109. Shri Anil Yeshwant Desai:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether Government has initiated a new scheme called 'Hub & Spoke' in some prestigious institutions of Higher Learnings;
 - (b) if so, the details thereof along with the aim and objectives of this scheme; and
- (c) the total funds provided/to be provided for this scheme and the manner in which this is likely to be beneficial in the innovation and research for our experts in different fields of knowledge and for the progress of the country?

Al-enabled National Consumer Helpline

2110. Shri Praveen Patel:

Shri Tejasvi Surya:

Shri Naba Charan Majhi:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the key technological advancements in the Al-enabled National Consumer Helpline (NCH) and the manner in which they enhance consumer grievance redressal;
- (b) the manner in which Al-driven sector-wise analysis of grievances help in improving the efficiency of complaint resolution;
 - (c) the current average grievance disposal time and its comparison to previous years; and
- (d) the details of feedback mechanisms that have been put in place to assess consumer satisfaction with the grievance redressal process?

Implementation of Indian Standards

2111. Shri Tejasvi Surya:

Shri Bhartruhari Mahtab:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) the steps taken by the Government to ensure the implementation of Indian Standards as a top priority across various ministries and sectors;
- (b) the key industries or product categories that are being prioritized for Quality Control Orders (QCO) implementation in the coming year; and
- (c) the manner in which Indian Standards and QCOs align with international quality standards to ensure Indian products remain competitive in global markets?

Scientific Publications

2112. Shri Rao Rajendra Singh:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether the Government has any data on the number of scientific publications in the country during the last five years and if so, the details thereof;
- (b) whether the Government is taking any steps to encourage scientific publications in the country, if so, the details thereof;
- (c) whether initiatives are also being taken to increase awareness in the scientific community with regards to Intellectual Property Rights (IPR) and if so, the details thereof; and
- (d) whether the Government is aware of the fact that most patents are published by non-residents and if so, the details thereof and the steps being taken to address the issue?

Sanctioned Officers/Staff Strength of ISTM

2113. Adv. Chandra Shekhar:

Will the PRIME MINISTER

be pleased to state:

- (a) the details of the sanctioned strength of the Officers and staff of Institute of Secretariat Training and Management (ISTM), group-wise and position-wise;
 - (b) the current person in position of the Officers and staff of ISTM;
- (c) the details of budgetary allocations and utilisation made by the Government for ISTM during the last five years, year-wise; and
- (d) whether there is any underutilisation of budgetary allocations by ISTM during the said period, year-wise, if so, the details thereof and the reasons therefor?

Land Allotment to Mining Companies

2114. Shri Dushyant Singh:

Will the Minister of MINES

- (a) the details of the land area belonging to the Department of Forests that has been allotted to mining companies on lease or otherwise by the Government particularly in the State of Rajasthan during the last five years;
- (b) the criteria for land allotment as well as the names of the companies that have received land, the total leased area, the period of the lease and the conditions attached to these leases;
- (c) the steps being taken by the Government to curb illegal mining particularly in the State of Rajasthan and the details of the measures being implemented to prevent the exploitation of forest lands and other natural resources; and
- (d) whether the Government has a governance system in place to ensure sustainable mining practices and if so, the details of the key components of this system including regulations, monitoring and enforcement mechanisms?

e-Bill System

†2115. Shri Alok Sharma:

Shri Vishweshwar Hegde Kageri:

Shri Trivendra Singh Rawat:

Shri Dulu Mahato:

Shri Jugal Kishore:

Dr. Lata Wankhede:

Shri Khagen Murmu:

Will the Minister of MINES

be pleased to state:

- (a) whether the e-bill system has been implemented for all the financial transactions in the Ministry and if so, the details thereof;
- (b) whether there are certain specific categories of payments that are currently excluded from this system and if so, the details thereof;
- (c) the security measures taken to make the e-Bill system secure and prevent fraudulent billing practices; and
- (d) whether the introduction of the e-Bill system has resulted in any cost savings for the Government particularly in respect of reduction in administrative expenses?

Auction under Shakti Policy

†2116. Shri Radheshyam Rathiya:

Will the Minister of COAL

be pleased to state:

- (a) the number of beneficiaries who have successfully booked coal through the Linkage Auction under SHAKTI Policy in Raigarh Parliamentary Constituency of Chhattisgarh;
- (b) the details of the growth or decline in the number of such beneficiaries who booked coal as compared to previous auction cycles; and
- (c) the measures being taken to ensure that bidders bidding for more can access to future auctions and benefited therefrom?

Software Technology Parks

2117. Shri Ramasahayam Raghuram Reddy:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government has received proposals for the establishment of Software Technology Parks (STPs) and electronic hubs in the country;
 - (b) if so, the details thereof, State-wise; and
- (c) the action plan of the Government to establish such parks and electronic hubs in Telangana?

Leakages in PDS System

2118. Shri Vishweshwar Hegde Kageri:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government is aware that 28% of foodgrains is not reaching poor as per annual report for 2011-12 of Indian Council for Research on International Economic Relations (ICRIER):
- (b) if so, the details thereof along with the data in this regard for the last three years, Statewise including Karnataka; and
- (c) the measures taken/being taken by the Government to stop and check leakages in PDS system?

Mandatory Displaying of Menu and Rate list

2119. Shri Janardan Singh Sigriwal:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government proposes to make mandatory to display a rate list and menu of food items served in each compartment of train so that all passengers can be aware of the actual rate and save themselves by overcharging;
 - (b) if so, the details thereof along with the steps being taken by the Government in this regard;
- (c) if not, the reasons therefor along with the time by which this system is likely to be developed;
- (d) whether the Government has developed any mechanism to monitor the cleanliness/hygienic purity of food items served in train; and
- (e) if so, the details thereof and if not, the reasons therefor along with the time by which this mechanism is likely to be developed?

Permanent Holding Areas at Railway Stations

2120. Shri Shrirang Appa Chandu Barne:

Shri Kanwar Singh Tanwar:

Will the Minister of RAILWAYS

- (a) whether the Government has conducted investigation to stampede that led to the deaths of 18 people at New Delhi railway station;
 - (b) if so, the outcome thereof;
- (c) whether the Union Government has decided to develop permanent holding areas at various railway stations across the country;
- (d) if so, the details of the railway stations identified for development of permanent holding areas particularly in Maharashtra and Uttar Pradesh, State-wise;
- (e) whether the Government has decided to integrate these holding areas into the Amrit Bharat Station Scheme:
 - (f) if so, the details thereof; and
 - (g) the timeline fixed for development of permanent holding areas?

Gramin Dak Sevaks

†2121. Shri Sunil Kumar:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government proposes to recognize Gramin Dak Sevaks (GDSs) of the Postal Department working across the country as regular employees of the department from Extra Departmental (ED) employees;
 - (b) if so, the details thereof; and
- (c) if not, whether the Government is likely to make such extra departmental employees as permanent employees or increase their honorarium in future?

Content Shown on OTT Platforms

2122. Dr. Anand Kumar:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether it is a fact that the screening of obscene and vulgar content in the name of entertainment has increased during the last few years and if so, the details thereof;
- (b) whether the Government has taken any steps to curb child nudity and obscene content on OTT platforms including YouTube and if so, the details thereof; and
- (c) whether the Government is of the view that the content shown on OTT platforms should be monitored to prevent obscenity and vulgarity in the name of entertainment and if so, the details thereof?

Number of Manned Level Crossings

2123. Shri Tangella Uday Srinivas: Shri Appalanaidu Kalisetti:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of Manned Level Crossings (MLCs), along with the number of MLCs eliminated each year during the last five years (2019-24), State and railway zone-wise;
- (b) the proposals received from Andhra Pradesh, for the construction of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) during the last five years, district-wise;
 - (c) the current status of each ROB and RUB proposal from Andhra Pradesh;
- (d) the details of funds allocated, sanctioned and utilized for the construction of ROBs and RUBs, during the last five years, State and year-wise;
- (e) the details of completed ROBs and RUBs in Andhra Pradesh, including their location, project cost and completion date; and
- (f) the reasons for any delays in elimination of MLCs and construction of ROBs/RUBs, and the steps being taken by the Government to expedite these projects?

National Cancer Grid

2124. Shri Rajesh Verma:

Will the PRIME MINISTER

be pleased to state:

- (a) the role of the National Cancer Grid (NCG) in providing cancer care across India, including the number of cancer centres added to the network during the last two years and the proportion of cancer patients treated under the Grid;
- (b) the key initiatives undertaken by NCG to improve cancer diagnosis, treatment protocols and research in India;
- (c) the objectives and progress of the SEACan Grid established in collaboration with the WHO South-East Asia Regional Office and the manner in which India is contributing to improving cancer control in the region; and
- (d) the future plans of the Government to further expand the NCG's reach within India and enhance collaborations under SEACan Grid to strengthen cancer care and control efforts across the South-East Asia region?

Rashtriya Karmayogi Jan Seva Programme

2125. Dr. Nishikant Dubey:

Shri Pradeep Kumar Singh:

Dr. Vinod Kumar Bind:

Shri Bibhu Prasad Tarai:

Shri Anil Firojiya:

Shri Pratap Chandra Sarangi:

Will the PRIME MINISTER

be pleased to state:

- (a) the manner in which the Government plan to institutionalise the learnings from "Rashtriya Karmayogi Jan Seva Programme" into the routine functioning of administrative departments;
- (b) whether there are any practical case-study-based components included in the training to ensure real-world applicability of the lessons imparted and if so, the details thereof;
- (c) whether there are any plans to extend this training programme to State Government officials and local administrative bodies to ensure uniform capacity building across all levels of governance; and
 - (d) if so, the details thereof?

Solar Power Plants in Rajasthan

†2126. Shri Rahul Kaswan:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) whether the Government proposes to set up solar power plants to overcome the acute shortage of energy in Rajasthan;
- (b) if so, the total number of solar plants set up including the name of companies which have set up the said solar plants during the last five years, megawatt, place and company-wise;
- (c) whether the Government has fixed any target for setting up solar power projects in Rajasthan; and
 - (d) if so, the details thereof along with the results achieved so far?

FCI Godowns in Karnataka

2127. Shri B Y Raghavendra:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details of the number of Food Corporation of India (FCI) godowns currently operational across various districts in Karnataka including the total storage capacity of these godowns, district-wise:
- (b) whether the said godowns are currently holding foodgrains beyond their designated limits and if so, the details thereof;
- (c) whether the Government is considering any proposals for the construction or expansion of FCI godowns in Karnataka particularly in specific districts facing storage shortages; and
- (d) if so, the details thereof along with the proposals under review in this regard including the expected timeline for completion and operationalisation of such godowns?

Untapped Offshore Wind Energy Potential

2128. Shri Charanjit Singh Channi:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether the Government concurs with the view that the country's offshore wind energy potential remains largely untapped even as nations such as Denmark, Britain and China have made significant advancements in this sector;
- (b) if so, the details of the steps proposed to be taken by the Government to develop offshore wind energy infrastructure considering the wide scope to set up renewable energy power stations utilizing salinity gradients; and
 - (c) if not, the reasons therefor?

TIDE 2.0

†2129. Shri Kanwar Singh Tanwar:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government is providing financial assistance to start-ups working in the field of electronics and information technology in the country;
- (b) if so, the number of start-ups which have been provided financial assistance under Technology Information and Entrepreneur Development Scheme (TIDE 2.0), State-wise particularly in Uttar Pradesh;
 - (c) the details of the prescribed criteria for the selection of start-ups under the said scheme;
- (d) whether the Government proposes to increase the number of seats made available under this scheme; and
 - (e) if so, the details of the criteria prescribed for increasing the number of seats thereunder?

Research and Vocational Programmes

†2130. Shri Bhojraj Nag:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether any steps have been taken by the Government to develop research and vocational programmes to provide higher level education and skilled employment opportunities to the marginalized and backward classes; and
 - (b) if so, the details thereof?

Enhancing Consumer Grievances Redressal Mechanisms

2131. Shri Gurjeet Singh Aujla:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government has conducted any assessment of consumer rights violations, unfair trade practices or price exploitation in border region in view of consumer related challenges faced by people of Amritsar and if so, the details thereof;
- (b) the measures taken by the Government to ensure strict enforcement of quality standards in light of rampant adulteration of essential food items, especially in dairy, grains and packaged goods;
- (c) the details of the specific actions taken by the Government to curb the inflow of illegal or substandard products into the market and protect consumers from fraudulent goods;
- (d) whether the Government has any plans to enhance consumer grievance redressal mechanisms in border districts including setting up special consumer courts or fast-track complaint resolution centres; and
 - (e) if so, the details thereof?

Promotion of Renewable Energy in Aspirational Districts

2132. Smt. Malvika Devi:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the steps being taken to ensure that renewable sources of energy are being encouraged in the aspirational districts especially in villages;
- (b) the details of incentives being offered to people who wish to use the renewable sources of energy; and
- (c) the steps being taken to give subsidies to companies to set up renewable sources of energy plants?

Offshore Sand Mining

2133. Adv Dean Kuriakose:

Will the Minister of MINES

be pleased to state:

(a) whether the Government has called for tenders to conduct offshore sand mining in the country in co-operation with the private sector;

- (b) if so, the details thereof and especially the places in Kerala where the tender has been called for:
- (c) whether any proper scientific assessments have been made to the degradation to the marine ecosystem in the light of the sand mining that will be undertaken; and
 - (d) if so, the details thereof?

PM-KUSUM in North Eastern Region

2134. Shri Pradyut Bordoloi:

Shri Joyanta Basumatary:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the details of the funds allocated and utilised under Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) in the North Eastern Region (NER) during the last five years;
- (b) the details of the sanctioned and installed capacity of grid-connected solar plants under the scheme in Assam particularly in Bodoland Territorial Region;
- (c) whether any of the off-grid solar pumps sanctioned thereunder in Assam have been installed and if so, the details thereof particularly in Bodoland Territorial Region and if not, the reasons therefor:
- (d) whether the Government has reviewed the performance of the scheme to improve its implementation in the North Eastern Region particularly in Assam; and
- (e) the details of the number of awareness campaigns that have been conducted to create awareness of the scheme amongst farmers in Bodoland Territorial Region, especially in rural areas?

Mineral Exploration

2135. Shri Jashubhai Bhilubhai Rathva:

Will the Minister of MINES

be pleased to state:

- (a) the details of the key initiatives implemented by the Government to enhance mineral exploration in the country particularly through the National Geoscientific Data Repository (NGDR) Portal and the new reimbursement schemes for exploration expenses; and
- (b) the manner in which the National Mineral Exploration Trust (NMET) is supporting mineral exploration and promoting innovation among start-ups and MSMEs in the mining sector?

Import of Railway Coaches and Components

2136. Ms Sayani Ghosh:

Will the Minister of RAILWAYS

- (a) the details of types and quantities of railway coaches and components imported during the last ten years, year-wise;
 - (b) the countries from which these coaches and components were imported;
 - (c) the total expenditure incurred on the import of railway coaches, locomotives, and related

equipment during the last five years;

- (d) whether there have been any incidents related to safety or performance issues in imported coaches, if so, the details thereof, and if not, the reasons therefor; and
- (e) whether the Government has any strategic plans to minimise the import of coaches and promote indigenous production and 'Make in India' in Railways, if so, the details thereof?

Annual Survey of Unincorporated Sector Enterprises (ASUSEs)

2137. Shri P P Chaudhary:

Dr. Rajesh Mishra:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) the number of unorganized sector enterprises covered in the Annual Survey of Unincorporated Sector Enterprises (ASUSEs) 2023-24 survey;
- (b) the impact of Government initiative like Mudra Yojana and Startup India had on the growth of unorganised enterprises;
- (c) whether significant variations were noticed in enterprise growth and employment at the regional level;
 - (d) if so, the details thereof; and
 - (e) the prospects for new Start-Ups in Sidhi Parliamentary Constituency?

Rozgar Mela

†2138. Shri Arvind Ganpat Sawant: Shri Kuldeep Indora:

Will the PRIME MINISTER

be pleased to state:

- (a) the salient features and primary objectives of the Rozgar Mela initiative along with the manner in which the Government proposes to address the problem of unemployment through it;
- (b) the approximate number of jobs provided by the Rozgar Mela events since the inception of the programme;
- (c) whether the Government has set any specific targets or objectives for employment generation through Rozgar Melas along with the extent of these targets achieved;
- (d) the details of the impact of Rozgar Melas in terms of widespread employment and long-term benefits to job seekers;
- (e) whether the Government has any plan to organise/launch Rozgar Melas in the near future across the country including Maharashtra and Rajasthan and if so, the details thereof, State-wise;
- (f) the number of Rozgar Melas that have been organised during the last three years in the country including Maharashtra and Rajasthan, State and district-wise along with the number the youths selected therein; and
- (g) whether the Government has any plan to organise Rozgar Melas in Sri Ganganagar and Hanumangarh district of Rajasthan?

Filling up of Vacancies

2139. Dr. Mallu Ravi:

Will the PRIME MINISTER

be pleased to state:

- (a) the number of employees who retired from the Union Government during the last five years, year-wise;
- (b) whether these vacancies have been advertised and refilled, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government follows any cost-saving criterion by not filling or partially filling these posts and if so, the details thereof; and
- (d) whether this policy is increasing burden on the existing employees and effecting the pace of work in Central Government Departments and if so, the details thereof?

Better Connectivity for Kargil

2140. Shri Mohmad Haneefa:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has any plan to conduct a survey very shortly for connecting Ganderbal in Kashmir with Kargil, keeping in view that Kargil district of Ladakh UT is strategically located from defence point of view and there is an urgent need to connect it with the rest of the country; and
 - (b) if so, the details thereof?

Haripur Nuclear Power Plant

2141. Shri Saumitra Khan:

Shri Jyotirmay Singh Mahato:

Will the PRIME MINISTER

be pleased to state:

- (a) the current status of the Haripur Nuclear Power Plant project in West Bengal and the progress made in its development and construction;
- (b) whether there have been any delays or obstacles faced in the construction and operationalization of the Haripur Nuclear Power Plant and if so, the details thereof and if not, the reasons therefor:
- (c) the measures being taken to address any environmental and safety concerns related to the Haripur Nuclear Power Plant; and
- (d) the projected timelines for the completion and commissioning of the Haripur Nuclear Power Plant and the manner in which it will contribute to the region's energy supply once operational?

Overcrowding in Non-airconditioned Coaches

2142. Shri Zia Ur Rehman:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government agrees to the view that the Railways needs to address overcrowding, particularly in non-airconditioned coaches on busy routes;

- (b) if so, the details thereof including steps proposed to be taken by the Government in this regard;
 - (c) if not, the reasons therefor; and
- (d) the initiatives taken/being taken by the Government to accelerate the implementation of the Kavach Automatic Train Protection System in a structured mission mode?

Environment Sustainability of Railways

2143. Shri Shashank Mani:

Shri G Kumar Naik:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the measures taken by the Railways to promote environmental sustainability including steps towards reducing carbon emissions and achieving net-zero emissions;
- (b) the progress made in electrification of railway routes, adoption of renewable energy sources and implementation of energy-efficient technologies across the railway network;
- (c) whether the Government has set any targets or timelines for Indian Railways to achieve carbon neutrality and transition to a fully green and sustainable transport system;
- (d) if so, the details thereof along with timeline fixed and measures proposed to achieve the same; and
- (e) the specific schemes or projects undertaken to minimize the environmental impact of railway operations?

Checking/Controlling of Unwarranted Calls and SMS

2144. Dr. M K Vishnu Prasad:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government has initiated any steps/actions to bring relief to the telecom users by stopping/checking/preventing/controlling unwarranted calls and SMSs;
 - (b) if so, the details thereof; and
 - (c) the reasons for missing the earlier deadline?

Al use for Weather Forecast

2145. Shri Raja A:

Will the Minister of EARTH SCIENCES

- (a) whether artificial intelligence and machine learning research is being used in the field of meteorological research in the country to improve weather forecasting;
- (b) the details of programmes undertaken by the Government in collaboration of artificial intelligence during the last three years;
- (c) the achievements and outcomes of artificial intelligence and machine learning research and development in terms of enhancing the understanding and prediction of weather; and
- (d) the details of steps taken by the Government to accelerate the pace of artificial intelligence and machine learning research for giving precise data on the predictions on cities and towns

specific?

India Semiconductor Mission

2146. Shri Ravindra Dattaram Waikar:

Smt. Shambhavi:

Dr. Shrikant Eknath Shinde:

Shri Naresh Ganpat Mhaske:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the objectives and key components of the India Semiconductor Mission (ISM);
- (b) whether the Government has signed a Fiscal Support Agreement (FSA) with CG Power and CG SEMI for a Rs. 7,600 crore semiconductor project and if so, the details thereof;
- (c) the details of financial and non-financial assistance provided by the Government for the CG OSAT project so far;
 - (d) the timeline fixed for the completion and operationalization of the said project; and
- (e) the measures being taken by the Government to boost indigenous semiconductor manufacturing under the ISM?

5G Rollout

2147. Shri Muhammed Hamdullah Sayeed:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the details of proposals and actions initiated by the Government to ensure 5G rollout across the country and Union Territories especially in Lakshadweep;
 - (b) the progress achieved so far including the funds allocated and spent, State/UT-wise; and
- (c) the challenges identified in deploying 5G in remote regions and the steps being taken to address these challenges?

State Institute of Transformation

2148. Shri B K Parthasarathi:

Will the Minister of PLANNING

be pleased to state:

- (a) the details of the number of State Institutes of Transformation (SITs) approved and established under the State Support Mission, State-wise;
 - (b) the details of the funds allocated and disbursed for establishment of SITs, State-wise;
- (c) whether the Government has established a Knowledge Platform for sharing good governance practices and if so, the details thereof; and
- (d) the details of the number of Monitoring, Evaluation and Data Analytics system strengthened under the mission along with the funds sanctioned and disbursed for the same, State-wise?

New Atomic Energy Plants

2149. Shri Anto Antony:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government has any plan to start new atomic energy plants in the country;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government has any statistics regarding the production of electricity from the nuclear plants in the country;
 - (d) if so, the details of such production during the last ten years, year-wise and plant-wise;
- (e) whether the Government of Kerala has submitted any proposal for setting up of a nuclear plant in Kerala; and
 - (f) if so, the details and the response of the Government in this regard?

TPDS in Tamil Nadu

2150. Shri Malaiyarasan D:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details of the steps taken by the Government to implement the reforms under the Targeted Public Distribution System (TPDS) across the country and the current status of these reforms in the State of Tamil Nadu;
- (b) whether the introduction of technologies such as Aadhaar-based authentication, ePOS machines and automated supply chain management improved the efficiency and transparency of the TPDS in Tamil Nadu and if so, the details thereof;
- (c) the coverage of TPDS in Tamil Nadu and the number of households currently receiving foodgrains and other subsidized commodities under the system;
- (d) the details of the measures being taken by the Government to ensure that the benefits of the TPDS reforms reach the marginalized sections of society particularly in rural and remote areas of Tamil Nadu;
- (e) whether there have been any challenges or issues in the implementation of the TPDS reforms such as leakages or delays; and
 - (f) if so, the steps taken/being taken by the Government to address these concerns?

Contractual/Casual Workers in Railways

2151. Shri G M Harish Balayogi:

Will the Minister of RAILWAYS

- (a) the details regarding the number and positions of contractual/casual workers engaged in the Railways, especially women, zone-wise;
- (b) whether the workers appointed as contractual/casual workers in the Railways undergo any police verification especially those engaged in passenger and other security roles;
- (c) whether any contractual appointments have been made for positions that are permanent in nature and if so, the details thereof;
- (d) whether these contractual workers are subsequently absorbed, if so the details thereof and if not, the reasons therefor;

- (e) the details regarding the safety measures undertaken for such contractual/casual workers working in risky conditions;
- (f) the number of contractual/casual workers who faced workplace accidents during the last five years, zone-wise;
- (g) whether such contractual/casual workers are entitled to any medical benefits, if so, the details thereof and if not, the reasons therefor; and
- (h) whether the contractual/casual workers are provided with any social security benefits, if so, the details thereof and if not, the reasons therefor?

Revenue Growth in BSNL

2152. Shri Godam Nagesh:

Shri Bhartruhari Mahtab:

Smt. Smita Uday Wagh:

Shri Praveen Patel:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the specific measures that the Government has implemented to support BSNL's return to profitability in Q3 of the current financial year, the first since the year 2007, in the country and particularly in Maharashtra including the Jalgaon Parliamentary Constituency;
- (b) the detailed breakdown of the revenue growth in BSNL's mobility services, Fibre-To-The-Home (FTTH), and leased line services;
- (c) the Government's plans regarding BSNL's 4G and 5G rollout to enhance competitiveness in the telecom sector in the country and especially in Maharashtra;
- (d) the initiatives that are in place to improve customer satisfaction and reduce churn rates for BSNL; and
- (e) the specific steps being taken to enhance BSNL's network infrastructure and service quality in rural and semi-urban areas of the country especially Maharashtra including Jalgaon?

Namo Bharat Trains for Shorter Distance

2153. Dr. Prabha Mallikarjun:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government proposes to launch Namo Bharat trains to run between shorter distance cities/routes;
- (b) if so, the details of number of trains and routes to be made operational during the current year across the country;
- (c) the details of number of routes/cities identified for Namo Bharat trains in the State of Karnataka including Davanagere;
 - (d) the time by which the routes in Karnataka would be operational; and
 - (e) the details of the speed at which Namo Bharat trains will be running?

Installation of Mobile Towers in Left Wing Extremism affected Areas

2154. Dr. Kirsan Namdeo:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the measures taken by the Government to install mobile towers in the areas affected by Left Wing Extremism (LWE) particularly in Gadchiroli in Maharashtra; and
- (b) the measures taken by the Government to provide mobile connectivity to the villages in the country which currently do not have network coverage?

Nuclear Power Generation

2155. Thiru D M Kathir Anand:

Will the PRIME MINISTER

be pleased to state:

- (a) whether it is true that the current production of Nuclear Power in the country is around 8,000 MW and 40% of it are generated from both Kalpakkam and Kudankulam in Tamil Nadu;
- (b) if so, the details thereof and the nuclear power generated from other power plants in the country;
- (c) whether the Government proposes to build 18 more nuclear power reactors with a cumulative capacity to generate 13,800 MW of electricity;
- (d) if so, the details thereof and the list of locations where the nuclear power plants are to be commissioned and the time of completion of each plant; and
- (e) the total funds likely to be incurred on the construction of these nuclear power plants along with the funds sanctioned and released by the Government?

Operational Post Offices

2156. Shri C N Annadurai: Shri Navaskani K:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the total number of post offices currently operational in the country, categorized by urban and rural areas;
 - (b) the number of new post offices established in Tamil Nadu during the last five years;
- (c) the steps taken to modernize post offices in the country including the provision of digital services and infrastructure upgrades;
- (d) the number of post offices in the country equipped with core banking and other digital services under the India Post Payment Bank initiative;
- (e) the measures being taken to ensure reliable postal services in tribal and hilly regions of the country;
- (f) whether there are any proposals for setting up additional post offices or introducing new services in Tamil Nadu in the near future; and
- (g) the steps being taken to ensure that post offices remain competitive and relevant in the digital age?

Deprived Districts of 4G Network

2157. Shri Tanuj Punia:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether many districts in the country including Uttar Pradesh are still deprived of 4G network;
 - (b) if so, the details thereof, State-wise; and
- (c) the time by which 4G services will reach the said deprived districts and villages completely in the country especially Uttar Pradesh?

Konkan Railway Connectivity

†2158. Shri Narayan Tatu Rane:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether Konkan Railway touches more cities and rural areas of Maharashtra than those of Goa and Karnataka:
- (b) if so, the share of Maharashtra in this project and the steps taken by the Government to increase the share of Maharashtra in it;
 - (c) the details of the proposed plan for giving lion's share to Maharashtra post merger;
- (d) whether the Government assumes that the financial problems of Konkan Railways are likely to be solved by its merger;
- (e) the other steps taken by the Government to increase the share of Maharashtra in the above project and solve the problem of unemployment; and
 - (f) the details of workplan of the Government in this regard?

Budget allocation Educational Schemes for Minorities

2159. Shri S Venkatesan:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) the details of Budget allocations made and Actual expenditure incurred for Educational Empowerment schemes for minorities i.e. Pre and post-matriculation scholarships, Maulana Azad National Fellowship (MANF), free coaching and interest subsidy on education loan for minorities during the last five years and revised estimate for the current year in this regard; and
 - (b) the Budget Estimate proposed for the said schemes in 2025-26 budget?

One DAE One Subscription

†2160. Shri Ramvir Singh Bidhuri:

Will the PRIME MINISTER

- (a) the details of One DAE One Subscription (ODOS);
- (b) whether the said subscription is likely to increase the possibility of sharing resources digitally and if so, the details thereof; and
- (c) the details of ODOS agreements with private companies, if any, entered into and which are likely to provide access to national and international research papers as well as scientific journals?

Multi Sectoral Development Plan

†2161. Shri Imran Masood:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) whether the Government is going to launch some new schemes for the upliftment of socioeconomic status of minorities under the Multi Sectoral Development Plan (MSDP);
 - (b) the names of schemes being implemented on the ground under the MSDP;
- (c) the schemes being implemented or in pipeline or proposed under MSDP in Saharanpur district of Uttar Pradesh:
- (d) the details of the works undertaken in the minority dominated areas in Saharanpur Lok Sabha constituency under the MSDP scheme in the field of education, skill development, health, cleanliness, pucca houses, roads, drinking water and for increasing the means of income during the last five years along with the expenditure incurred thereon; and
- (e) whether all the works undertaken have been completed as per their timeline and if not, the reasons therefor?

Revival of ITIR Project

2162. Shri Chamala Kiran Kumar Reddy:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government of Telangana has requested for revival of the Project of Information Technology Investment Region (ITIR) for Hyderabad city; and
 - (b) if so, the details and the present status thereof?

PMGKAY

2163. Shri Rajesh Naranbhai Chudasama:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether goals and objectives of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) have been reassessed and adopted to reflect its shifting/transitional focus from pandemic relief to a five year programme;
 - (b) if so, the details thereof;
- (c) whether the PMGKAY has achieved its initially intended outcomes in alleviating food insecurity during the pandemic, considering its specific objectives at launch; and
- (d) if so, the amount of foodgrains allocated and associated costs for the PMGKAY changed over time?

Grains Spoiled in FCI Godowns

†2164. Shri Kaushalendra Kumar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the current storage capacity of FCI in the country, State-wise;
- (b) whether the Government has increased storage capacity in Bihar;
- (c) whether FCI also stores its grains in rented godowns and if so, the amount being spent on them annually;
- (d) the total quantity of grains spoiled in FCI's own and private rented godowns during the last five years, State/godown-wise;
- (e) whether the Government has fixed any responsibility with regard to grains being wasted by FCI; and
 - (f) if so, the details thereof and the action taken in this regard so far, State-wise?

Start-up Ecosystem in North Eastern States

†2165. Shri Dilip Saikia:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

- (a) the details of various steps taken by the Government to ensure a balanced start-up ecosystem in all North Eastern States;
- (b) the measures being taken to ensure adequate access to financing including venture capital, angel investments and credit facilities to start-ups in the North Eastern Region; and
- (c) the specific schemes or incentives in place to encourage women and tribal entrepreneurs in the start-up ecosystem of this region?

Al-driven Digital Twins

2166. Shri Lumba Ram Chaudhary:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the manner in which Al-driven Digital Twins are likely to improve existing infrastructure planning compared to traditional methods;
- (b) whether there is a plan to involve Indian start-ups and research institutions in developing Digital Twin solutions;
 - (c) if so, the details thereof; and
- (d) the expected time for implementation of Al-driven Digital Twin technologies in India's telecom infrastructure?

Cases of Triple Talaq

2167. Shri Adhikari Deepak Dev:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

the details of the number of cases registered since the Triple Talaq law is passed in the country, year and State-wise?

Utilization of Funds under DMFT

†2168. Dr. Manna Lal Rawat:

Will the Minister of MINES

be pleased to state:

- (a) the details of funds received by the State of Rajasthan under the District Mineral Foundation Trust (DMFT) during the last two years, district-wise;
- (b) the guidelines regarding the utilisation of the said funds along with the areas in which these funds are likely to be spent and the nature of work proposed to be carried out;
 - (c) the provisions regarding expenditure of the amount allocated under DMFT;
- (d) the details of the funds spent in the State of Rajasthan since the year 2022-23 till date, district-wise; and
 - (e) the details of the work completed under DMFT in Udaipur district since 2022-23 till date?

Construction of ROB at Chunchura and Bandel Stations

2169. Smt. Rachna Banerjee:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has considered preparation of Technical Feasibility Report/Detailed Project Report (TFR/DPR) for construction of ROB at Chunchura and Bandel Railway Station under Eastern Railway;
- (b) if so, the details thereof along with the time by which the preparation of TFR/DPR will be started for these works:
 - (c) whether it has been included in the list of projects in current financial year;
- (d) if so, the details thereof along with the funds allocated and timeline fixed if any, for completion of the work; and
 - (e) if not, the reasons therefor?

MSME Vendors for Indian Railways

2170. Shri Krishna Prasad Tenneti:

Will the Minister of RAILWAYS

- (a) the number of MSMEs registered as vendors for the Railways for Andhra Pradesh especially Bapatla Parliamentary Constituency and the new additions in the last year, State and district-wise;
- (b) the amount of goods procured from the said MSMEs during the last five years, Sector and year-wise;
- (c) the value of the goods procured from MSME vendors during the last five years, Sector and vear-wise; and
- (d) whether there exists a procurement policy from MSMEs and if so, the details thereof and if not, the reasons therefor?

Laying of Foundation Stone of Akashvani FM Relay Station in Dahod

†2171. Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the foundation stone of the Akashvani FM Relay Station in Dahod district laid on 27 September 2023 is likely to cover Dahod district and some parts of Alirajpur and Jhubua district of Madhya Pradesh and if so, the details thereof;
 - (b) the time by which the construction work of the said station is likely to be commenced;
- (c) the steps taken so far by the Ministry and the department concerned for this purpose since its beginning; and
 - (d) the current status of the project?

Average Sale of Railway General Ticket

2172. Smt. Mala Roy:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of average general rail ticket sale in New Delhi Railway Station per day during the last six month:
 - (b) the number of general rail tickets sale from New Delhi Railway Station on 15.02.2025; and
 - (c) whether the sale of tickets was abnormally high, if so, the reasons therefor?

Operational Coal Mines in Odisha

†2173. Shri Ananta Nayak:

Will the Minister of COAL

be pleased to state:

- (a) the total number of coal mines operational in Odisha and their contribution to India's total coal production;
- (b) the details of revenue earned from coal mining in the State and the increase in revenue growth during the last five years;
- (c) whether the Government proposes to develop new mines to increase coal production in Odisha; and
 - (d) if so, the details and the present status thereof?

Deaths due to Rat Hole Mining

2174. Shri Gaurav Gogoi:

Will the Minister of COAL

- (a) whether the Government is aware of the tragic incident on January 6, 2025 in Dima Hasao, Assam, where 10 miners lost their lives after being trapped in an illegal rat-hole coal mine collapse and if so, the details thereof;
 - (b) the immediate steps being taken to enforce the National Green Tribunal (NGT's) 2014 ban

on rat-hole mining in Assam; and

(c) the number of illegal mining incidents reported in Assam during the last five years and the action taken by the Government in this regard?

Sharing of Aadhaar based Data

†2175. Shri Darshan Singh Choudhary:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government has made Aadhaar mandatory for beneficiaries of Government schemes;
 - (b) if so, the details thereof;
- (c) whether the data collected under the said schemes is being stored in a secure and confidential manner and if so, the details thereof;
- (d) whether the Government has laid down clear guidelines for the use and sharing of data collected under such schemes: and
 - (e) if so, the details thereof and if not, the reasons therefor?

Funds for CSIR Projects and Laboratories

2176. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether the Government has taken adequate steps to provide adequate funds for CLRI and other research projects and laboratories of CSIR in Tamil Nadu;
 - (b) if so, the details thereof;
- (c) the research projects undertaken during the last ten years and at present under the aegis of the Department of Science and Technology; and
- (d) whether the Government has declined to provide several projects from various universities and research centres in Tamil Nadu due to paucity of funds and if so, the details thereof and if not, the reasons therefor?

Projects approved under IndiaAl Mission

2177. Dr. C M Ramesh:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government is prepared to take on ChatGPT, Deepseek, etc. in view of the fact that we are having the most affordable compute facility and if so, the details thereof;
- (b) the extent to which IndiaAl Mission has helped or helps to develop compute facility in the country; and
 - (c) the details of projects approved under IndiaAl Mission?

Construction of ROB at Hulas-Nagla Crossing under Shahjahanpur Constituency

†2178. Shri Arun Kumar Sagar:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to construct a Railway Over Bridge at Hulas Nagla railway crossing situated at Bareilly-Shahjahanpur-Sitapur National Highway-24 under the Shahjahanpur Parliamentary Constituency of Uttar Pradesh in view of the heavy traffic situation there;
 - (b) if so, the details thereof; and
- (c) the present status of construction of over bridge at Hulas-Nagla railway crossing as on date?

Rail Development in Rajasthan

†2179. Shri Amra Ram:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the rail development works sanctioned in Rajasthan along with the progress made thereon and the date by which the said works are likely to be completed; and
- (b) the details of the works sanctioned in Sikar Lok Sabha Constituency which have not been completed yet?

Train Services to Tiruchirappalli and Pudukottai

2180. Shri Durai Vaiko:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of train services introduced and service extensions given to cater to the needs of passengers of the Tiruchirappalli and Pudukottai districts in the State of Tamil Nadu during each of the last five years;
- (b) whether the trains passing through Pudukottai Railway Station have scheduled stoppage at the same, if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the proposals pending/under examination, for increasing the number of train stoppages at stations within Tiruchirappalli and Pudukottai districts?

Wastage of Food

2181. Shri Shyamkumar Daulat Barve:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) whether the State Food Safety Index 2022-23 has been released by the Food Safety and Standards Authority of India and if so, the details thereof;
- (b) whether 19 out of 20 large Indian States during the last five years experienced a decline in their 2022-23 SFSI scores compared to 2019 and if so, the details thereof, State-wise;
- (c) whether it is a fact that the United Nations Environment Programme has stated in Food Waste Index Report that 68.7 million tonnes of food is wasted annually in Indian homes and it

stands 2nd worldwide in terms of household wastage of food; and

(d) if so, the steps taken or being taken by the Government to restrict food wastage in the country?

Coaches for Women in Trains

†2182. Shri Ram Shiromani Verma:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the number of additional compartments for women in various trains running on important routes in the country is quite less;
 - (b) if so, the reasons therefor;
- (c) whether the Government proposes to increase the number of compartment/coaches for women in trains to ensure adequate security of women passengers;
 - (d) if so, the details thereof;
- (e) the number of cases of molestation of women and assault on them registered by RPF and GRPF during the last three years, region/zone-wise; and
- (f) the other steps being taken by the Government for safe and comfortable journey of women passengers?

Import of Coal

2183. Shri Sasikanth Senthil:

Will the Minister of COAL

be pleased to state:

- (a) the total quantity of coal imported during the current year and the reasons for the 7.7 per cent increase in imports compared to the previous year;
- (b) the projected demand for coking coal in the year 2025 and its correlation with the anticipated growth in steel production capacity;
- (c) the steps being taken to reduce dependence on imported coking coal and enhance domestic production to meet future demand; and
- (d) the initiatives taken to support the steel industry's growing requirement for coal while promoting sustainable practices, if any?

Regulation of Mining activities in Odisha

2184. Shri Sukanta Kumar Panigrahi:

Will the Minister of MINES

- (a) the details of the steps undertaken by the Indian Bureau of Mines (IBM) to monitor and regulate mining operations in view of the significant mining activities in Odisha to ensure compliance with environmental standards and sustainable extraction practices;
- (b) the details of specific actions taken by IBM, such as inspections, audits or collaborations with local authorities or the State Government to address environmental and regulatory concerns in Odisha's mining sector;
 - (c) the details of measurable outcomes or improvements that have been observed in the

mining sector in Odisha as a result of these actions; and

(d) whether the IBM has conducted any recent assessments or audits to evaluate the effectiveness of its regulations and the state of environmental protection in Odisha's mining areas and if so, the key findings thereof along with the steps taken to address the issues identified?

Criteria for Installation of Solar Pumps

†2185. Shri Rajkumar Roat:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the criteria for installing solar pumps on farmers fields and barren lands under the Pradhan Mantri-Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM);
- (b) the details of subsidy provided by the Union Government and the State Governments under PM-KUSUM; and
- (c) the details and the number of farmers on whose fields and barren land the solar pumps have been installed under PM-KUSUM in Rajasthan, district-wise particularly in Banswara Parliamentary Constituency, location-wise?

Merger of Railway Public Sector Undertakings

2186. Shri Putta Mahesh Kumar:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government is contemplating to merge the RVNL, IRCON, RailTel and IRCTC as a one entity and if so, the details thereof;
- (b) the challenges associated with the implementation of reforms and merger and the manner in which these are likely to be mitigated;
- (c) whether the merger will impact the workforce and management structure of these PSUs and if so, the details thereof;
- (d) the measures to be taken to address the potential redundancies and job losses in the PSUs; and
- (e) whether the railway reforms will address the long-standing issues of inefficiency corruption and lack of accountability in these PSUs?

Awareness about Vigyan Dhara Scheme

2187. Shri Arvind Dharmapuri:

Will the Minister of SCIENCE AND TECHNOLOGY

- (a) the steps taken by the ministry to raise awareness regarding the Vigyan Dhara scheme among educational institutes, research organisations and the general public;
- (b) whether the ministry maintains a record of the number of beneficiaries, both individual and institutional, who have availed of the scheme since its inception, if so, the details thereof;
- (c) the details of the budget allocated and utilised under the said scheme since its inception, State/UT-wise; and
 - (d) the details regarding the number of beneficiaries and research projects supported under

the scheme in Telangana along with the funds allocated and utilized?

ROBs and RUBs in Tirupati Parliament Segment

2188. Shri Maddila Gurumoorthy:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of all pending Road Over Bridges (ROBs) and Road Under Bridges (RUBs) projects in Tirupati Parliament Segment;
 - (b) the reasons for the pendency of these projects;
 - (c) whether the Government has taken any steps to expedite their completion;
 - (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes any new ROB and RUB projects in the Tirupati Parliament Segment; and
 - (f) if so, the details thereof and if not, the reasons therefor?

Implications of Great Nicobar Island Projects

2189. Shri Manish Tewari:

Will the Minister of PLANNING

be pleased to state:

- (a) the timeline for completion of the Rs.72,000 crore Great Nicobar Island megainfrastructure project including the international container transshipment port, cruise terminal, airport and tourism facilities;
- (b) whether the Government has conducted an assessment of the project's efficacy in achieving strategic, economic and tourism goals, if so, the details thereof and if not, the reasons therefor:
- (c) the reasons for denial of RTI requests by the Government regarding environmental clearances on the grounds of strategic and security concerns;
- (d) the details of measures being taken to protect the rights, culture and welfare of the indigenous tribes of Great Nicobar Island amidst large-scale development activities; and
- (e) whether the Government has sought consultations or approvals from experts or stakeholders regarding the potential environmental and social impacts, if so, the details thereof and if not, the reasons therefor?

Double Way Flyover at Kokkarayanpettai Station

2190. Shri Matheswaran V S:

Will the Minister of RAILWAYS

- (a) whether proposal for double way fly over for railway gate LC-5 in Kokkarayanpettai under Salem Railway Division is pending with the Railways;
 - (b) if so, the details thereof;
- (c) whether the Government considers to accept the said proposal in view of the difficulties faced by people; and
 - (d) if so, the details thereof?

Foreign Direct Investment in the Space Sector

2191. Shri K Sudhakaran:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government has revised Foreign Direct Investment (FDI) limits in the space sector and if so, the details and expected benefits thereof along with the rationale therefor;
- (b) the status of India's human spaceflight Gaganyaan mission including delays and cost escalations;
- (c) whether the Government has established a mechanism to ensure technology transfer from ISRO to private space start-ups and if so, the details thereof;
- (d) the steps being taken to develop indigenous satellite manufacturing capabilities and reduce dependency on foreign suppliers; and
- (e) whether the Government plans to set up a dedicated spaceport for private satellite launches and if so, the details thereof along with the expected timeline for its operationalization?

Spike in Edible Oil Prices

2192. Shri P V Midhun Reddy:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government has recognized the factors that have led to the spike in edible oil prices recently;
 - (b) if so, the details thereof; and
- (c) the details of measures taken by the Government to ease the burden on small-scale food businesses as household consumers?

Connection of Smart Phones with Aadhaar Cards

2193. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

- (a) the details of the total Aadhaar numbers issued in the country so far along with their status, State-wise;
- (b) whether the Government outsourced help from private players for the issuance of Aadhaar cards:
 - (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has made it compulsory for all mobile phone users to connect the mobile sim card to Aadhaar card number;
 - (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government is aware of the multiple cases of poor beneficiaries being bereft of the various scheme benefits owing to the non-availability of smartphones that can be linked to Aadhaar: and
 - (g) if so, the details thereof and the action taken thereon?

Allocation of Funds under PSF

†2194. Smt. Vijaylakshmi Devi:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government is aware of the tremendous increase in the retail inflation and the food inflation in the country and if so, the details thereof;
- (b) the measures adopted by the Government to check the unabated rise in the prices of food items during the last few years;
- (c) whether the Government has allocated adequate funds under Price Stabilisation Fund (PSF) to regulate the price volatility of essential agri-horticultural commodities like lentils, onions, fruits, vegetables and potatoes; and
- (d) if so, the details thereof along with the funds allocated under the PSF during each of the last three years?

Internet Shutdowns

2195. Shri Saptagiri Sankar Ulaka:

Shri Madhavaneni Raghunandan Rao:

Shri Jugal Kishore:

Shri Jagdambika Pal:

Shri Anurag Sharma:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the number and the details of internet shutdown orders issued under the Temporary Suspension of Telecom Services (Public Emergency or Public Safety) Rules, 2017 between January 2023 and January 2025, month and district-wise;
- (b) whether there is any assessment of the economic and social impact of internet shutdowns in the country;
- (c) whether orders to suspend services or block internet access have been published as per the judgment of the Supreme Court dated 10 January 2020 in WP(C) No.1031 of 2019 and if so, the details thereof:
- (d) the number and findings of the meetings held by the Review Committee formed by the Union Government under Rule 5 of the said Rules; and
- (e) whether such orders have been published as per the order of the Supreme Court dated 23 February 2024 in MA No.1086/2020 and if so, the details thereof?

Communication facilities in Remote/Rural Areas

†2196. Smt. Mahima Kumari Mewar:

Will the Minister of COMMUNICATION

- (a) whether the Government proposes a special plan to completely saturate the far flung rural areas with modern communication facilities across the country including Rajasthan;
 - (b) if so, the details thereof; and
 - (c) the various steps being taken by the Government to prevent call drops and provide

uninterrupted communication facility in remote areas?

Expansion of NCH

2197. Shri Haribhai Patel:

Will the Minister of CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details of the sectors and types of companies that have become convergence partners of the National Consumer Helpline (NCH) as of January 2025;
- (b) the State-wise data of grievances reported, resolved and pending through the NCH particularly in Gujarat over the last two years;
- (c) the measures adopted to ensure accountability and timely resolution of consumer complaints by these convergence partners;
- (d) whether the Government has any plans to expand the NCH to accommodate more companies or sectors and if so, the details thereof; and
- (e) the steps taken by the Government to raise consumer awareness about the NCH and its convergence partners?

Railways Boost Recruitment

2198. Smt. Smita Uday Wagh:

Dr. Hemant Vishnu Savara:

Shri Godam Nagesh:

Dr. K Sudhakar:

Shri Dineshbhai Makwana:

Shri Naba Charan Majhi:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of total vacancies along with their current status in Indian Railways in the country including Maharashtra undertakings zone-wise and the timeline for filling these vacancies:
- (b) the manner in which the introduction of the annual recruitment calendar is to address delays and uncertainties in the recruitment process;
- (c) the steps being taken to ensure fair regional representation in railway recruitment particularly for States like Maharashtra with lower selection rates;
- (d) whether the Government proposes to introduce specialized training programmes for new recruits to enhance their technical competencies before deployment and if so, the details thereof; and
 - (e) the steps taken to enhance passenger safety in Railways?

Cost of Imported Pulses

†2199. Smt. Manju Sharma:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is likely to take any step to ensure that the cost of imported

pulses remains at par or above the Minimum Support Price (MSP);

- (b) if so, the details thereof;
- (c) whether the Government intends to provide export subsidy to pulse traders in India in view of the low domestic prices of pulses;
 - (d) if so, the details thereof;
- (e) whether the Government is considering to review its open import policy in respect of tur and urad dal; and
 - (f) if so, the details thereof and if not, the reasons therefor?

Impact of US Export Restrictions on Al Chips

2200. Ms. Praniti Sushilkumar Shinde:

Dr. Kalyan Vaijinathrao Kale:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government has assessed the impact of US export restrictions on Al chips on India's Al development including its effects on access to GPUs and associated procurement costs:
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) the measures being implemented under the National Al Mission to address challenges in scaling Al infrastructure particularly the target of deploying 10,000 GPUs through public-private partnerships;
- (d) the steps being taken to support domestic design and production of AI and semiconductor chips including initiatives under the India Semiconductor Mission's (ISM) Design Linked Incentive (DLI) policy;
- (e) whether the Government proposes to expand funding under the DLI to include Indian corporates, MSMEs, startups and exporters and if so, the details of proposed timelines and allocation; and
- (f) the manner in which the Government intends to collaborate with global technology leaders to strengthen India's Al infrastructure and mitigate potential risks from international regulations?

Survey for setting up New Nuclear Plants

2201. Shri Magunta Sreenivasulu Reddy:

Will the PRIME MINISTER

- (a) whether the Government has undertaken any recent survey/study to identify areas/locations for the setting up of nuclear power plants in India;
- (b) if so, the details thereof along with the list of nuclear power plants proposed, under construction and presently functional during the last five years across the country especially in Andhra Pradesh;
- (c) the details of the total amount of funding allocated and utilised for the purpose of maintenance, construction and upgradation of existing as well as upcoming nuclear power projects in the country; and
- (d) the details of the total volume and valuation of equipment and technology regarding nuclear power plants that have been imported during the last five years for construction/upgradation of Indian nuclear power plants?

PM New 15-Point Programme for Welfare of Minorities

†2202. Shri Ramesh Awasthi:

Shri Basavaraj Bommai:

Shri Naba Charan Majhi:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) whether the Government has implemented PM's 15-Point Programme for Minorities;
- (b) if so, the details of specific schemes or benefits that are included under this programme for education and employment;
- (c) whether the programme is successfully monitored and evaluated at the National and State levels and if so, the details thereof;
- (d) the details of steps that were taken to improve access to housing, healthcare and infrastructure for minorities under this initiative; and
- (e) whether there are any upcoming modifications or expansions planned for the programme and if so, the details thereof?

Regulating Policy for News Channels

2203. Shri Shafi Parambil:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the number of news channels in the country in each language and the names of channels;
- (b) the ownership details of each news channel in the country; and
- (c) whether there is any policy that controls and regulates the operations of news channels in the country and if so, the details thereof?

Asset Monetization of BSNL and MTNL

2204. Shri Vishaldada Prakashbapu Patil:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government is aware that BSNL and MTNL have monetized only a small fraction of their assets despite owning significant infrastructure;
- (b) if so, the details of the asset monetization progress since 2019 and the reasons for the delays:
- (c) whether the delay in asset monetization has impacted BSNL and MTNL's financial position including capital expenditure and debt servicing;
 - (d) if so, the details of the assessment conducted by the Government; and
- (e) the specific steps being taken by the Government to expedite asset monetization and improve the financial recovery of BSNL and MTNL?

National Quantum Mission

2205. Shri Sribharat Mathukumilli:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) the progress achieved under the National Quantum Mission (NQM) since its approval including the details of funds released along with their utilization, State-wise;
- (b) the total number of research papers published under the NQM in the field of Quantum Technology and the manner in which this compares with similar publications from the U.S., U.K. and China;
- (c) whether the Government has signed any Memorandums of Understanding (MoUs) with other countries for collaboration in Quantum Technology research and development and if so, the details thereof; and
- (d) whether the Government has any plans to ensure that India's critical database systems become quantum-safe and if so, the specific steps being undertaken to develop quantum-resilient encryption and cybersecurity frameworks?

ISRO's Collaboration with Other Space Agencies

2206. Shri K C Venugopal:

Will the PRIME MINISTER

be pleased to state:

- (a) the current status of ISRO's collaboration with other space agencies and countries;
- (b) whether the Government plans to partner with foreign space research organisations for any upcoming missions and if so, the details thereof;
- (c) whether the Government has undertaken any initiatives to encourage private investment and participation in space-related activities and if so, the details thereof; and
- (d) the vision of ISRO in terms of international collaboration contributing to the advancement of space exploration and technology?

Land Acquisition for Railway Track

2207. Dr. Alok Kumar Suman:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether it is a fact that the land acquisition proceeding for 333 Acre in Panchdeori-Bhore (36 km) section has been taken up in Bihar State and 101.13 Acre in Deoria district of Uttar Pradesh, if so, the reasons for delay in completion of work;
- (b) whether work on balance 48.64 km (36.00 km in the district of Gopalganj of Bihar and 12.64 km in the district of Deoria of Uttar Pradesh is held up due to non-availability of land and if so, the details thereof;
 - (c) the steps being taken for acquisition of land and completion of project; and
 - (d) the punitive action taken against the officials for deliberately delaying the project?

Al in Public/Private Departments

2208. Dr. Kalanidhi Veeraswamy:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

- (a) whether the Government is proposing to introduce Artificial Intelligence (AI) in each public/private departments across the country;
- (b) if so, the details thereof along with the departments in which the Government has already introduced it and if not, the reasons therefor;
- (c) whether the Government is aware that AI is going to affect nearly 40 per cent of all jobs according to a new analysis by the International Monetary Fund (IMF);
- (d) whether the Government is also aware that this could lower demand for labour, affect wages and even eradicate jobs; and
 - (e) if so, the steps being taken by the Government in this regard?

Datasets for Healthcare Sector

2209. Shri Raja Ram Singh:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) the reasons for non-availability of datasets for healthcare sector unlike industry sectors;
- (b) whether the Ministry intends to propose any survey on Indian hospitals and availability of datasets:
- (c) if so, the details thereof along with the initiatives taken in this regard and if not, the reasons therefor;
- (d) the details of measures taken by the Ministry in light of non-availability of datasets for healthcare sector in addressing supply-side challenges and bottlenecks; and
- (e) the time by which the Government is planning to release data on healthcare sector accessible to the public?

Land Acquisition for Kalyan-Murbad Line

†2210. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the time by which the Government is likely to provide Rs.1600 crore for land acquisition for Kalyan to Murbad new railway project in Bhiwandi, Maharashtra approved in the year 2023;
 - (b) the details thereof and if not, the reasons therefor;
- (c) whether there is any plan to conduct a survey for EMU (Electric Multiple Unit) local train connectivity at Bhiwandi Road Railway Station and start regular local rail service and if so, the details thereof:
- (d) whether the work on both the projects-Kalyan to Kasara third line and Kalyan-Asagaon fourth line is progressing at a slow pace; and
- (e) if so, the steps being taken/likely to be taken to expedite the work on the said project and the details thereof and if not, the reasons therefor?

Standards for Green Hydrogen

2211. Shri Bhartruhari Mahtab:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) the manner in which collaboration with the United Kingdom (UK) align with India's National Green Hydrogen Mission (NGHM);
- (b) the steps taken to ensure India develops globally harmonized Regulations, Codes and Standards (RCS) for green hydrogen;
- (c) whether any key gaps in India's current hydrogen standards were identified during the workshop; and
 - (d) if so, the details thereof and the actions planned to address them?

IndiaAl Mission in Tamil Nadu

2212. Thiru Dayanidhi Maran:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the amount of funds likely to be allocated out of the 2,000 crore sanctioned for IndiaAl Mission in 2025-26 to Tamil Nadu-based institutions, Al startups and research projects;
- (b) whether the Government has any plans or proposals to set up dedicated data centres to further the IndiaAl Mission;
- (c) if so, whether any of these data centres would be established in Tamil Nadu considering its strong IT infrastructure in Chennai, Coimbatore and Hosur;
- (d) the number of Al-related jobs which are expected to be created in the country under this mission:
- (e) whether there would be State-specific skilling programmes to prepare the workforce for Aldriven jobs through institutions and if so, the details thereof;
- (f) whether there are any State-specific targets under the IndiaAl Mission and proposals are being considered to develop investments in Al technology for Tamil Nadu's automobile and healthcare industries; and
 - (g) if so, the details thereof?

PDS Cards

2213. Dr. Ganapathy Rajkumar P:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether Public Distribution System (PDS) has been implemented across all the states;
- (b) if so, the details thereof;
- (c) whether there is any proposal to set up Centralized Public Distribution Cards in the country;
 - (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether there have been any instances to mortgage of PDS Cards meant for poor people; and
 - (f) if so, the action taken to eradicate such mortgage of PDS cards?

Research to Develop Clean Coal Technologies

2214. Shri P C Mohan:

Will the Minister of COAL

be pleased to state:

- (a) whether the Government plans to collaborate with research institutions and technology firms in Bengaluru to develop clean coal technologies including coal gasification and carbon capture solutions;
 - (b) if so, the details of ongoing or proposed initiatives in this regard;
- (c) whether the Government is considering setting up a dedicated National Clean Coal Technology Research Centre in Bengaluru to leverage its innovation ecosystem; and
 - (d) if so, the details thereof and if not, the reasons therefor?

Fake Messages and Calls

2215. Shri Prabhakar Reddy Vemireddy:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether it is true that 82% of people are falling prey by clicking on fake messages as per study conducted by McAfee;
 - (b) whether it is also true that phishing and text message scams are also on the rise;
- (c) the manner in which the Government looks at the recent trend that online scammers are extensively using Artificial Intelligence to target and is planning to address this menace;
- (d) whether the Government has issued some guidelines relating to spam calls, etc. during the 3rd week of February, 2025; and
 - (e) if so, the details thereof and the extent to which this helps people from cyber scams?

Implementation of BharatNet Project

2216. Shri Raju Bista:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the implementation status of BharatNet Project in Darjeeling, Kalimpong and North Dinajpur districts;
- (b) the total number of Gram Panchayats connected with high-speed internet connectivity in these districts:
- (c) the details of projects undertaken and infrastructure built in these districts to improve internet connectivity along with mobile coverage since 2019; and
- (d) the details of villages where mobile coverage have been provided since 2019 and the number of villages yet to be connected with mobile and internet networks?

Foreign and Indigenous Satellites Launched by India

†2217. Dr. Rajeev Bharadwaj:

Will the PRIME MINISTER

- (a) the details of total number of foreign and indigenous satellites launched by India during the last ten years;
 - (b) the revenue generated by the Government by launching foreign satellites during the said

period;

- (c) whether the satellites of developed countries have also been launched by India; and
- (d) if so, the details thereof?

Policy for Coal Import

†2218. Smt. Bharti Pardhi:

Will the Minister of COAL

be pleased to state:

- (a) the current policy of coal import in the country along with the norms laid down in this regard;
- (b) whether the Government has taken any steps to augment the coal production in the country and ensure timely payment of coal prices to the concerned companies and if so, the details thereof;
 - (c) the details of coal imported and charges levied thereon during the last three years;
- (d) whether the Government proposes to reduce the duty imposed on coal imports to tackle the shortage of coal in the country and if so, the details thereof;
 - (e) whether the import of coal has reduced and if so, the reasons therefor; and
- (f) whether sustainable alternative to non-coking coal has been made available for power generation and if so, the details thereof?

eNWR System

2219. Shri Aditya Yadav:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the electronic Negotiable Warehouse Receipt (eNWR) system supports the Government's Digital India initiative with a focus on improving the ease of doing business within the warehousing sector thereby enhancing transparency and efficiency;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

Installation of Solar Powered Cold Storage Facilities

2220. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of NEW AND RENEWABLE ENERGY

- (a) whether the Government has any proposal to promote the installation of solar-powered cold storage facilities to minimize post-harvest losses for small and marginal farmers in Balangir and Sonepur districts of Odisha and if so, the details thereof;
- (b) the details of financial assistance or subsidies provided for setting up such infrastructure during the last three years;
- (c) the steps taken to involve Farmer Producer Organizations (FPOs) and Self-Help Groups (SHGs) in managing these cold storage facilities; and
- (d) the expected impact of these facilities on reducing food wastage and increasing farmers' incomes in these districts?

Mixing of Ethanol in Petrol

2221. Shri Naveen Jindal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the total quantity of Ethanol produced in the country as on date;
- (b) the quantity of Ethanol actually required for meeting the target of mixing 20% Ethanol in petrol;
- (c) whether the Government has any performance evaluation of the vehicles running on Ethanol-petrol mix fuel during the last three years;
 - (d) if so, the details and the outcome thereof and if not, the reasons therefor; and
- (e) the measures taken by the Government for setting up multi-dimensional biofuel production facilities across the country particularly in the sugarcane producing areas?

Expansion of ePoS System

2222. Shri Tharaniventhan M S:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the current status of the implementation of the electronic Point of Sale (ePoS) system at Fair Price Shops (FPSs) in Tamil Nadu and the number of FPSs in the State that have been successfully automated using the ePoS system so far;
- (b) whether the introduction of ePoS system improve the transparency, efficiency and accountability of the Public Distribution System (PDS) in Tamil Nadu and if so, the details thereof;
- (c) the measures being taken by the Government to ensure that the ePoS system functions effectively across both urban and rural areas and the beneficiaries are able to access their entitled foodgrains and other subsidized items without difficulty;
- (d) whether any challenges have been faced in the implementation of the ePoS system at FPSs such as technical issues, connectivity problems or lack of digital literacy and if so, the manner in which the Government is addressing these challenges; and
- (e) the plans of the Government for expanding the ePoS system to cover all FPSs in Tamil Nadu?

Auction of Mines

2223. Shri Selvaganapathi T.M.:

Will the Minister of MINES

- (a) whether the Government is considering to make auctions for many mines by the year 2031 and if so, the details thereof;
- (b) whether it is a fact that this is in line with the Government's approval for Rs.16,300 crore National Critical Mineral Mission;
- (c) whether the National Critical Mineral Mission envisages a separate investment of Rs. 18,000 crore by public sector units; and
 - (d) if so, the details thereof?

Regulations on OTT Platforms

2224. Ms. S Jothimani:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the Government is considering stricter regulations on digital content, particularly regarding obscene material on OTT platforms, in response to recent public concerns;
- (b) the specific measures being proposed to regulate digital content while ensuring a balance between content moderation and creative freedom; and
- (c) whether consultations have been held with stakeholders including OTT platforms and content creators regarding the proposed regulatory changes and if so, the details of the key outcomes?

India and Sri Lanka Collaboration on Mineral Exploration

2225. Shri Basavaraj Bommai:

Shri Bibhu Prasad Tarai:

Shri Anurag Singh Thakur:

Will the Minister of MINES

be pleased to state:

- (a) whether India is collaborating with Sri Lanka on mineral exploration and mining;
- (b) if so, the details of specific benefits for India therefrom;
- (c) the key provisions of this memorandum of understanding (MoU) and the manner in which it will facilitate bilateral collaboration in mineral exploration;
- (d) the details of the measures that are being considered to ensure that mineral exploration and mining activities under this partnership are environmentally sustainable;
- (e) whether the Government is considering joint research and technology-sharing initiatives to improve mining and mineral processing in both countries; and
 - (f) if so, the details thereof?

Problems of Small Catering Licensees

†2226. Shri Sanjay Haribhau Jadhav:

Will the Minister of RAILWAYS

- (a) whether the Government is aware of the problem of small catering licensees working on railway platforms;
- (b) if so, the number of times IRCTC has increased the prices of items like tea-pakoda meal etc, being sold by the licensees on railway platforms since 2012;
- (c) whether the rates of items being sold by small catering licensees on platforms of railway stations were fixed by the Railway Board in the year, 2012;
- (d)if so, the reasons for the rates of food-items like tea, coffee, puri, pakoda etc. not being increased by the Railway Board/Zonal Railways particularly in the Northern Railway;
- (e) the steps taken to address the problems of small catering licensees and increase the prices of items being sold by them; and

(f) the steps taken by the Government to formulate a uniform policy and do away with the discriminatory policy?

National Minorities Development and Finance Corporation (NMDFC)

2227. Shri Kesineni Sivanath:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) the details of the total number of beneficiaries under the National Minorities Development and Finance Corporation (NMDFC) during the last five years, State-wise especially in Andhra Pradesh:
 - (b) the details of the funds allocated for the said scheme during the last five years, State-wise;
- (c) whether the Government has any data regarding the beneficiaries under the credit line-1 and credit line-2 of the educational loan scheme; and
- (d) if so, the details thereof, total number of loans sanctioned and amount disbursed till date, year-wise?

Impact Assessment of Government Schemes

2228. Shri Rajeev Rai:

Will the Minister of PLANNING

be pleased to state:

- (a) whether the Government has conducted any impact assessment analysis of various Government schemes continuing since last five years;
 - (b) if so, the details thereof, scheme-wise;
- (c) the details of action taken or proposed to be taken to improve upon the impact of these Schemes to the targeted groups;
- (d) whether any such impact assessment analysis of Government Schemes has been undertaken earlier during the years 2014-19; and
 - (e) if so, the details thereof?

Connectivity of Imphal through Rail

2229. Dr. Angomcha Bimol Akoijam:

Will the Minister of RAILWAYS

- (a) the progress of railway line construction to connect Imphal;
- (b) the year in which the project to connect Imphal by Indian Railways was initiated alongwith the originally set target date for completion including the details of revisions to the target dates indicating the reasons for such changes;
 - (c) the current timeline for the project's completion;
- (d) the total expenditure incurred on the project so far and the estimated cost for the remaining work; and
- (e) the details of passenger and goods trains currently operating to and from Manipur along with their frequencies?

Recruitment Efficiency

2230. Smt. Poonamben Hematbhai Maadam:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has taken steps to improve recruitment efficiency during the last decade:
- (b) if so, the details of the number of vacancies filled in Indian Railways between 2014 and 2024 along with a comparison to the previous decade (2004-2014); and
- (c) whether the Government has taken steps to improve access to examinations for SCs/STs candidates, if so, the details thereof?

Promotion of Research in Science and Technology

†2231. Smt. Roopkumari Choudhary:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) the name of institutions working to promote science and technology research in Chhattisgarh;
- (b) whether the Government is contemplating to establish a research institute of CSICR in Chhattisgarh and if so, the details thereof;
- (c) the schemes being formulated to promote the use of science and technology in agriculture in the State; and
 - (d) the efforts being made to promote start-ups and innovation in Chhattisgarh?

BharatTrade Net Scheme

2232. Shri Captain Brijesh Chowta:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the Government has taken steps to support India's skilled workforce by assisting the domestic electronic equipment industry in leveraging Industry 4.0 opportunities and fostering innovation under the proposed BharatTradeNet (BTN) A Unified Trade Platform mentioned in the Union Budget 2025-26;
 - (b) if so, the details thereof along with the concrete plan and timeline in this regard;
- (c) whether the Government has formulated any specific plans for the skilled workforce under this initiative for Karnataka particularly Dakshina Kannada district; and
- (d) the further objectives and key components of the BharatTradeNet (BTN) scheme along with the current status of its implementation and the steps taken in this regard?

Discriminatory Pricing in e-Commerce Platforms based on Operating systems

2233. Shri M K Raghavan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) whether the Government has noticed that e-commerce platforms are offering different product prices depending on the operating systems (IOS, Android, etc.) of Mobiles/Tablets;
- (b) if so, the details thereof including the steps being taken to ensure transparency in pricing practices on e-commerce platforms; and
- (c) whether the Government plans to introduce regulatory measures to prevent discriminatory pricing based on Operating systems and if so, the details thereof?

Slowdown in Average Speed of Vande Bharat Express

2234. Shri Ve Vaithilingam:

Dr. Dharamvira Gandhi:

Dr. Kalyan Vaijinathrao Kale:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the reasons for the slowdown in the average speed of Vande Bharat trains over the years despite their design capability to operate at higher speeds;
- (b) the details of Government's assessment of infrastructure-related challenges including track conditions and terrain that prevent the Vande Bharat trains from achieving their designed speed on most routes;
- (c) the steps being taken to address issues such as ongoing track upgrades, difficult terrains and seasonal weather impacts to improve operational speeds across all Vande Bharat routes;
- (d) the progress made in enhancing rail infrastructure under the Government's modernisation initiatives to support semi-high-speed and high-speed rail travel; and
- (e) the details of the timeline and strategy for achieving optimal operational speeds for Vande Bharat Express on additional routes to fulfil its intended role as a semi-high-speed train service?

Overcrowding Trains in Kerala

2235. Dr. Shashi Tharoor:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has conducted any study to assess the overcrowding situation in trains running in Kerala:
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received any request from Kerala to run a third and a fourth line between Thiruvananthapuram and Mangaluru for trains at higher speeds; and
- (d) if so, the steps taken by the Government in this direction considering that 90 per cent of the trains travelling within Kerala in the North-South direction connecting Thiruvananthapuram and Mangaluru are overcrowded and existing rail lines have become oversaturated?

Challenges posed by Al

2236. Shri Kota Srinivasa Poojary:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

- (a) whether the Government has identified key challenges posed by Artificial Intelligence (AI) including ethical concerns, privacy issues and job displacement and if so, the details thereof;
- (b) the steps taken by the Government for ensuring an open, safe, trusted and accountable internet for users in the country amidst Al growth;
- (c) whether the Government is considering to constitute an Advisory Group for assessing the impact of AI across different sectors like healthcare, agriculture, education, Governance, DPI and others and if so, the details thereof; and
- (d) the measures being taken by the Government to build AI awareness and skills to effectively address emerging challenges along with the details of National AI Portal?

Survey on Household Consumption Expenditure

2237. Shri Deepender Singh Hooda:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) the details of the average income of the people in the rural areas in various parts of the country during the last three years, State/UT-wise including Haryana;
- (b) whether it is true that the last nationwide survey on Household Consumption Expenditure was conducted by the National Sample Survey (NSS) 68th Round (July, 2011-June, 2012) and no survey has been carried out thereafter; and
 - (c) if so, the details thereof and the reasons therefor?

Land Availability for installing Renewable Energy Projects

2238. Shri Tatkare Sunil Dattatrey:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the land available for installing renewable energy projects in the country;
- (b) whether it is true that agri-photovoltaic(PV) could potentially increase land efficiency and enable expansion of PV power while preserving fertile soils for agriculture or in combination with the creation of species-rich ecosystems;
- (c) if so, the details thereof and the steps taken by Government to introduce agri photovoltaic in India;
- (d) whether the Government is considering to locate solar photovoltaic projects on abandoned thermal power plant sites; and
 - (e) if so, the details thereof?

Nuclear Waste Management System

2239. Shri Eswarasamy K:

Will the PRIME MINISTER

- (a) whether the Government has any transparent Nuclear Waste Management System (NWMS) at Kudankulam, if so, the details thereof and if not, the reasons therefor; and
 - (b) the steps taken by the Government to have a balanced and transparent NWMS?

Gen-Next Support for Innovative Startups (GENESIS) Scheme

2240. Shri Bastipati Nagaraju:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the total number of incubation centres approved and functional under the Gen-Next Support for Innovative Start-ups scheme, State-wise and district-wise for Andhra Pradesh;
- (b) the location-wise total number of deep tech start-ups supported under this scheme along with the financial assistance allocated and disbursed, State-wise; and
- (c) the total number of entrepreneur and students supported under the Entrepreneur in Residence (EiR) Support sub-component of the scheme, State-wise and district-wise for Andhra Pradesh?

Tungsten Mining in Rajasthan

†2241. Shri Hanuman Beniwal:

Will the Minister of MINES

be pleased to state:

- (a) the details of progress made in resuming tungsten mining in Revant Hill of the Degana region in Nagaur district of Rajasthan along with the surveys being conducted regarding the availability of tungsten at other locations as well in the district;
- (b) whether the Government proposes to take significant steps to resume tungsten mining in Degana region at the earliest;
 - (c) if so, the details of the action plan of the Government in this regard; and
- (d) the location and category-wise details of availability of mineral resources found in Nagaur Parliamentary Constituency based on the surveys conducted by the Government during the last ten years?

Modernization of FCI Storage Facilities

2242. Shri Mani A:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the total storage capacity of the Food Corporation of India (FCI) as on date in the country including Tami Nadu;
- (b) whether the Government has initiated projects to modernize and digitize FCI's storage facilities;
 - (c) if so, the details and timelines of these projects;
- (d) whether FCI has adequate storage capacity in remote and tribal areas to ensure food security; and
 - (e) the steps taken by the Government to strengthen storage facilities in these regions?

Concession to different Categories

2243. Shri V K Sreekandan:

Smt. Geniben Nagaji Thakor:

Shri Patel Umeshbhai Babubhai:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the areas in which concessions were given by the Ministry of Railways before the corona period to various categories of passengers travelling by trains including senior citizens, handicapped, children, accredited journalists along with the percentage respectively;
 - (b) whether such concessions have been stopped;
 - (c) if so, the time by which the concessions are likely to be restored; and
 - (d) if not, the reasons therefor and along with details thereof?

Introduction of e-Sakshil Portal

2244. Shri N K Premachandran:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) whether the Government proposes to ensure the timely implementation of MPLADS;
- (b) if so, the details of action taken in this regard;
- (c) whether the Government has initiated action for rectifying the operational and practical difficulty due to implementation of newly introduced e-Sakshi Portal and if so, the details thereof;
- (d) whether the Government has introduced an effective technical team to rectify the complaints with regard this portal and if so, the details thereof;
- (e) whether the Government has initiated action to rectifying the difficulties due to inclusion of works recommended and as issued during the 17th Lok Sabha in the 18th Lok Sabha schedule in the said portal; and
 - (f) if so, the details thereof and the action taken for redressal of complaints?

Beneficiaries Trained under PMGDISHA

2245. Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the number of beneficiaries trained under Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) in Gorakhpur district;
- (b) the steps taken by the Government to increase digital literacy among rural populations especially in remote areas of Gorakhpur;
- (c) the challenges faced in implementing the scheme in the district along with the measures taken to address them;
- (d) the details regarding partnership with local institutions or Non-Governmental Organizations (NGOs) to enhance the digital skills of individuals in Gorakhpur; and
- (e) the long-term impact of PMGDISHA on empowering citizens and enhancing digital inclusion in Gorakhpur?

Enhancing Subsidy under PM-KUSUM

2246. Dr. Shivaji Bandappa Kalge:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether most of the farmers are unable to avail the benefits of the Pradhan Mantri Krishi Urja Suraksha Utthaan Mahaabhiyaan (PM-KUSUM) since the Government provides a subsidy of only 60 percent and the remaining 40 percent is to be borne by the farmers themselves, which the farmers are unable to afford despite the great benefits of the solar operated water pumps;
 - (b) if so, the details thereof:
- (c) whether the Government proposes to enhance the subsidy to 90 percent to save the cost of fossil fuel in the operation of water pumps for irrigation and if so, the details thereof; and
- (d) whether the existing procedure for seeking/clearing applications need to be made much simpler and the budget for the PM-KUSUM also needs enhancement and if so, the details thereof?

Installing Solar Panels

†2247. Dr. Kalyan Vaijinathrao Kale:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether the Government is contemplating usage of any additional modes for power generation other than the current methods for electricity production such as solar energy, wind energy, hydro energy and geo-thermal energy that are in use in the country at present and if so, the details thereof;
- (b) whether the Government is emphasizing upon the use of solar energy for domestic electricity consumption and if so, the details thereof;
- (c) whether the Government is working on any scheme for installing solar energy panels on rooftops of every household;
- (d) if so, the amount of subsidy in percentage terms being provided by the Government for installation of solar energy panels;
 - (e) the number of households provided with solar energy panels; and
- (f) whether the Government has set any timeline for providing electricity to every household in the country with the help of solar panels and if so, the details thereof?

Reservation in Allotment of Ration Shops

†2248. Shri Ramashankar Rajbhar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) whether the Government fulfils the reservation quota of SC, ST, OBC categories in the allotment of ration shops and if so, the details thereof;
 - (b) if not, the reasons therefor;
 - (c) whether any honorarium is paid to ration shop owners and if so, the details thereof; and
- (d) the measures taken by the Government to check the quality of foodgrains available at ration shops?

Increase in MPLAD Fund

†2249. Smt. Dhanorkar Pratibha Suresh:

Shri Rajkumar Roat:

Shri Deepender Singh Hooda:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) whether a Member of Parliament (MP) gets an amount of Rs. 5 crore per year for the development of his/her Parliamentary Constituency while in States like Rajasthan a Member of Legislative Assembly (MLA) is provided the same amount for his assembly constituency;
- (b) whether the geographical area of a Parliamentary Constituency is much larger than the assembly constituency and the Government proposes to increase the funds under Members of Parliament Local Area Development(MPLADS) accordingly in view of the wider needs and developmental responsibilities of the constituencies of MPs;
- (c) if so, the details thereof along with the time by which the said proposal is likely to be implemented and if not, the reasons therefor; and
 - (d) the details of disbursement of MPLAD fund for the Members of Parliament from Haryana?

Resumption of Sugar Mill

†2250. Adv Gowaal Kagada Padavi:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the reasons for the delay in resuming the operation of the Shirpur Shetkari Sahari Sugar Mill located in Dahiwad of Shirpur Taluka under Nandurbar Lok Sabha Constituency which has been closed for several months whereas promise was made to make it operational in 2024 and despite repeated representations, no proper explanation has been provided for the failure to commence operations;
 - (b) the time by which the said mill is likely to be made operational;
- (c) whether approval has been provided for leasing out the mill and if so, the details thereof; and
- (d) whether the Government is taking any additional steps to resume the operation of the said mill and if so, the details thereof?

Sugar Production

†2251. Shri Ramprit Mandal:

Smt. Lovely Anand:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

- (a) the quantum of sugar production in the country during the last year;
- (b) the total estimated sugar production in the country during the current season;
- (c) whether the old sugar stock is lying with the sugar mills and the Government assistance is required for the said sugar mills;
 - (d) whether the Government is likely to allow sugar export this year;
 - (e) if so, whether the sugar prices are likely to increase in the domestic market due to export;

and

(f) if so, the details thereof?

Rise in Wheat Prices

†2252. Smt. Lovely Anand:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the wheat prices continue to rise despite its selling by the Government it in the open market and the price has increased by more than fifty percent in the last two months and if so, the details thereof;
 - (b) whether the price of wheat is increasing due to hoarding in the country; and
- (c) if so, the details thereof including the measures taken by the Government to control the prices of wheat?

Weather and Agro Advisory Status

2253. Shri Parshottambhai Rupala:

Will the Minister of EARTH SCIENCES

be pleased to state:

- (a) whether the Government has recently emphasised about weather advisory followed by agro Advisory and if so, the details thereof; and
- (b) the manner in which the current system is working and the time by which local level, block level/village level advisory will be issued by using Village Panchayat?

Allocation of Funds to Anusandhan National Research Foundation

†2254. Shri Rajesh Ranjan:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether the Government allocates funds to Anusandhan National Research Foundation every year for research and development work;
- (b) if so, the details of the funds allocated for research and development work during the last three years;
- (c) whether the Government has formulated any scheme to promote the research and innovation through the private sector at the practical level;
 - (d) if so, the details thereof; and
- (e) whether the Government has formulated any scheme for promoting indigenous research and development by providing proper resources and financial assistance to the scientists and researchers in their bids to carve out a niche at the global forum?

Collaboration with IT Companies to Enhance Digital Literacy

2255. Shri Yaduveer Wadiyar:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the total number of beneficiaries under the Pradhan Mantri Digital Saksharta Abhiyan, State-wise particularly Karnataka;
- (b) the steps being taken by the Government to integrate Al and cybersecurity training into existing skill development programmes;
- (c) whether any new digital skill training centres are being planned and, if so, the details of the new centres which have been approved in Mysuru; and
- (d) the measures introduced to promote collaboration with IT companies to enhance digital literacy and employability?

Semiconductor Production

2256. Shri Phani Bhusan Choudhury:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) whether the semiconductor production has already been started in the country and if so, the details thereof:
- (b) whether the said plant would be going to help the youth of Assam and North Eastern Region(NER) for their Job and if so, the details thereof; and
 - (c) the number of plants proposed to be established in entire Assam till now?

Fair and Remunerative Price of Sugarcane

2257. Ms Igra Choudhary:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the key factors considered while determining the Fair Renumerative Price (FRP) of sugarcane each year and the manner in which the Government ensures that the FRP adequately reflects the rising costs of production, input prices, inflation and fair earnings for farmers;
- (b) the reasons for which the Government has not yet announced the FRP for the upcoming season;
- (c) the expected timeline for its announcement and the measures that are being taken to ensure that the farmers receive timely information about the pricing;
- (d) whether the Government is aware that many sugar mills delay or fail to pay farmers the FRP for sugarcane on time and the steps that have been taken to ensure strict enforcement of timely payments; and
 - (e) if so, the details thereof?

Research and Innovation Development

2258. Shri Eatala Rajender:

Shri Chamala Kiran Kumar Reddy:

Will the Minister of SCIENCE AND TECHNOLOGY

- (a) whether the Government is investing in Innovation-Research, Development and Innovation and also implementing private sector driven Research, Development and Innovation initiatives in the country; and
- (b) if so, the details thereof and progress made along with funds sanctioned/spent in Andhra Pradesh, Telangana and Madhya Pradesh, State/district-wise?

Angamaly Sabarimala Railway Project

2259. Shri Benny Behanan:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has formulated any policy for the construction of new railway lines in areas that lack railway connectivity and if so, the primary guidelines and mechanisms for identifying and prioritising such areas;
- (b) whether the Government is aware of the delays in the implementation of the Angamaly–Sabarimala (Sabari) Railway Project;
- (c) if so, the reasons therefor along with the current status of the project in terms of land acquisition, construction progress and fund allocation;
- (d) whether the Government has taken any steps to expedite the completion of the Sabari Railway Project;
 - (e) if so, the details thereof along with the expected timeline for its completion;
- (f) whether the Government has allocated sufficient funds for timely completion of the Sabari Railway Project; and
- (g) if so, the details thereof along with the funds allocated and utilized during the last five years and if not, the reasons therefor?

Welfare Schemes for Minorities

†2260. Shri Shankar Lalwani:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) whether the Government has proposed any new policy changes or schemes for the welfare of minorities and if so, the details thereof;
- (b) the details of schemes being formulated by the Governmental to increase awareness regarding welfare schemes amongst the minority groups; and
- (c) the mechanism for the citizens or Non Governmental Organizations to give their feedback on the Minority Welfare policies or to participate in decision making process?

Credit Disbursed by NMDFC

2261. Smt. Sajda Ahmed:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the total amount of credit disbursed by National Minorities Development and Finance Corporation (NMDFC) during in the last three years and the number of beneficiaries being supported;

- (b) the mechanisms put in place to ensure that credit support is reaching genuine and deserving minority entrepreneurs;
- (c) the details of NMDFC-funded self-employment ventures which have remained operational and sustainable after five years, State-wise;
- (d) the mechanism put in place by the NMDFC to ensure timely loan repayment and prevent misuse of funds allocated for entrepreneurial ventures; and
- (e) the success rate of NMDFC-funded youth startups and the measures undertaken to support them in the long run including in West Bengal?

Swamihalli to Rayadurga Broad Gauge Railway Line

2262. Shri E Tukaram:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the current status of the Final Location Survey (FLS) work for the proposed new Broad Gauge (BG) railway line from Swamihalli of Sandur Taluk (Bellary District) to Rayadurga (Andhra Pradesh) via Molakalmuru including the progress achieved so far; and
- (b) the details of the timeline for the completion of FLS work along with the tentative date for the commencement of physical construction work at the project site?

Stoppage of Trains at Fatehpur Railway Station

†2263. Shri Naresh Chandra Uttam Patel:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the stoppage of Express trains mainly at Fatehpur Railway Station falling under Prayagraj Division, North Central Railway in my Parliamentary Constituency Fatehpur, Uttar Pradesh;
- (b) revenue received by the Government from the said Railway station along with the details thereof; and
- (c) whether the Government proposes to provide stoppage to the Swatantrata Senani Express 12561/12562, Ajmer Sealdah Express 12987/88, Seemanchal Express 12487/12488 and Suhail Dev Express 22434/22433 at this Railway Station to enhance the revenue of the said Railway Station?

Bharat Small Modular Reactors

2264. Shri Mukeshkumar Chandrakaant Dalal:

Dr. Prashant Yadaorao Padole:

Will the PRIME MINISTER

- (a) the details of plans for the development and deployment of Bharat Small Modular Reactors and their role in India's energy strategy;
- (b) whether the potential locations have been identified for setting up these reactors and if so, the details thereof;
- (c) the current status of the Bharat Small Modular Reactor (SMR) research and development initiatives including progress made in partnerships with private sector entities and research

institutions along with the major milestones achieved so far and the estimated timelines for its completion;

- (d) the key technologies under development in Bharat SMRs to enhance safety and address nuclear waste management challenges;
- (e) the funds allocated for SMR research since the initiative's announcement along with the details of their utilization;
- (f) the expected role of SMRs in providing reliable power to remote areas by 2030 and plans for integrating them into the national energy grid; and
 - (g) the timeline for pilot projects and the criteria for selecting sites for SMR deployment?

Targeted Public Distribution System in Bodoland

2265. Shri Joyanta Basumatary:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details regarding the number of households covered by the Targeted Public Distribution System (TPDS) in Bodoland Territorial Region, Assam during the last five years, district-wise;
- (b) the details regarding quantity of foodgrains and other essential commodities distributed to these beneficiaries during the last five years, district-wise;
- (c) the steps taken by the Government to identify and include eligible households who are not currently benefiting from the TPDS and the number of new beneficiaries added during the last year; and
- (d) the details of the number of complaints received on the TPDS during the last five years from Bodoland Territorial Region?

Railway facilities in Border Area

2266. Shri Mian Altaf Ahmad:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether it is true that Rajouri and Poonch hilly and border districts of Jammu and Kashmir do not have any railway facilities;
 - (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government intends to construct a rail line from Reasi Katra to Rajouri which is about 40 kms. on priority basis;
- (d) if so, the details thereof along with the timeline by which such railline would be constructed; and
 - (e) if not, the reasons therefor?

Reduced Budget Allocations

2267. Smt. Pratima Mondal:

Will the Minister of MINORITY AFFAIRS

- (a) the reasons for reduction of budget allocation in the Union Budget for 2025-26 for critical education and welfare schemes targeting minority communities including the pre-matric and post-matric scholarships, merit-cum-means scholarships and schemes for madrassa education, despite the Government's previous promises of "Sabka Saath, Sabka Vikas"; and
- (b) whether the Government plans to reverse the cuts and restore adequate funding to ensure that minority youth especially from economically disadvantaged backgrounds, have access to quality education and development opportunities and if so, the details thereof?

Subsidized Foodgrains under PDS

2268. Shri Bidyut Baran Mahato:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details of the steps being taken by the Government to address the increasing concerns regarding the quality and availability of subsidized foodgrains under the Public Distribution System (PDS) especially in rural and remote areas;
- (b) whether any measures has been taken and implemented by the Government to regulate market prices and prevent exploitation of consumers in the current economic climate in view of rise in consumer grievances regarding unfair pricing and hoarding of essential commodities and if so, the details thereof; and
- (c) the current status of the 'One Nation, One Ration Card' scheme and its impact on migrant workers, particularly in ensuring access to foodgrains and other essential services in the wake of the pandemic and economic disruptions?

Production of Renewable Energy

2269. Shri Kuldeep Indora:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether it is a fact that India aims to produce 500 GW of renewable energy by the year 2030:
 - (b) if so, the measures being taken/proposed to be taken in this regard;
- (c) whether it is a fact that Rajasthan is leading with significant investments and projects in solar and wind energy;
- (d) if so, the measures being taken by the Government to encourage the State of Rajasthan in this regard to achieve this goal;
- (e) whether the Government has any solar and wind energy projects in Sri Ganganagar and Hanumangarh districts of Rajasthan and if so, the details thereof; and
- (f) if not, whether the Government proposes to consider these districts for wind and solar energy projects and if so, the details thereof?

Use of FASTag System for Parking facilities at Railway Stations

2270. Shri Rajkumar Chahar:

Will the Minister of RAILWAYS

- (a) whether the Government has considered implementation of the FASTag system for parking facilities at railway stations to enhance transparency and efficiency in fee collection;
- (b) whether there are any measures in place to gather real-time data on the number of vehicles using parking facilities at railway stations for better planning and policy formulation;
- (c) the steps taken to address disputes between contractors and users at railway station parkings and the manner in which automated systems like FASTag is likely to help mitigate such disputes;
- (d) whether the Government has plans to assess the pressure on existing parking spaces and consider expansions based on vehicle inflow data; and
- (e) whether the Government has formulated or planned to formulate policies based on parking duration data to optimize parking utilization and address congestion issues effectively?

Inaugurated Projects in NE States

†2271. Shri Ashok Kumar Rawat:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

- (a) whether any foundation stones have been laid for certain projects in the North Eastern States;
 - (b) if so, the details thereof and the number/name of such projects inaugurated so far; and
 - (c) the total amount of funds allocated for each of the said projects?

Expansion of Railways in Chhattisgarh

†2272. Shri Brijmohan Agrawal:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the project/work/trains that have been approved for development of railways in Chhattisgarh during the last five years;
 - (b) the details of the work completed and pending as on date;
- (c) the reasons for pendency of works and the time by which pending works are likely to be completed; and
- (d) whether there are any proposals/plans to start new trains from Chhattisgarh including Raipur-Jabalpur, Raipur-Indore, Raipur-Hyderabad, Raipur-Jaipur, if so, the time by which these are likely to be started, if not, whether the Government will consider in this direction?

Stoppage of Various Trains

†2273. Smt. Joba Majhi:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Goverment is aware that there has been a continuous demand for stoppage of different trains at certain stations viz. Tata-Itwari Passenger at Lota Pahad and Posaita station, Tatanagar Buxar Express at Adityapur station, Tatanagar Durg Express at Adityapur station, Ahmedabad Express at Manoharpur station, Kanta Baji Express at Goilkera station, Tatanagar-Ernakulam Express and Kalinga Utkal Express at Sonuva station and Kalinga Utkal Express at

Manoharpur station in the public interest;

- (b) if so, whether the Railways proposes to provide said stoppages of trains in public interest; and
 - (c) if so, the time by which it is likely to be done and if not, the reasons therefor?

Obscene Content on Social Media Platforms

2274. Shri Dharambir Singh:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the Government is aware of the increasing spread of vulgar, obscene and misleading content on platforms like YouTube, Instagram and other social media in India;
- (b) the steps taken by the Government to regulate and monitor such content particularly content that negatively influences youth and promotes unethical behaviour;
- (c) whether the Government has directed social media platforms to implement stricter content moderation policies and age-restriction mechanisms;
- (d) the details of the complaints received and legal actions taken against content creators and platforms for spreading inappropriate or harmful content; and
- (e) whether the Government plans to introduce new regulations or amendments under the Information Technology Act to ensure accountability of social media platforms in curbing the spread of such content and if so, the details thereof?

Total Electrification of Railways by 2030

†2275. Shri Babu Singh Kushwaha:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the work completed in terms of percentage so far under the Government's scheme for total electrification of Railway by 2030;
- (b) the present status of High speed train projects by National High Speed Rail Corporation Limited (NHSRCL) along with the details of the main targets thereof;
- (c) the main work done and future plans of Indian Railway Stations Development Corporation (IRSDC) for upgradation and development of Railway Stations;
- (d) the improvement in road and rail safety after removal of unmanned railway crossings by the Indian Railways; and
- (e) the present contribution and future plans of environment friendly efforts such as rain water harvesting, reforestation, and solar-power trains in the Railways?

Paid News During Elections

†2276. Shri Chandra Prakash Joshi:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) whether some specific cases of paid news during various elections in the country or otherwise have come to the notice of the Government during each of the last three years and the current year;

- (b) if so, the details thereof;
- (c) the action taken by the Government against the guilty media companies and the people involved in these cases alongwith those benefiting from the said paid news;
 - (d) the corrective steps taken by the Government to check the cases of paid news; and
 - (e) the details of such cases reported from Rajasthan?

Strategy for Artificial Intelligence

2277. Dr. D Ravi Kumar:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the steps taken by the Government to formulate a clear national strategy for Artificial Intelligence (AI) development that ensures accountability, safety and fairness while prioritizing human rights and privacy;
- (b) the manner in which the Government plans to ensure that the proposed Al Safety Institute adopts a human rights-based approach with a focus on openness, innovation and inclusivity while safeguarding people's data and privacy;
- (c) the measures being considered to strengthen data protection and cyber security regulations to prevent misuse including providing citizens with the right to opt out of their data being used for training AI models given the reliance of AI on personal data; and
- (d) the manner in which the Government is likely to address concerns about the use of AI in automated decision-making especially in sensitive areas like policing, access to essential services and elections while ensuring that AI regulations do not suppress free speech or innovation?

Staff in Akashvani Kendras

†2278. Dr. Faggan Singh Kulaste:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the number of Akashvani Kendras being operated by the Government particularly in Madhya Pradesh;
 - (b) whether adequate staff is there in the kendras run by the Government; and
 - (c) if so, the names of the kendras which are having sufficient number of staff?

Schemes to Increase Coal Production

†2279. Shri Chandra Prakash Choudhary:

Will the Minister of COAL

- (a) the major schemes and policies implemented by the Government with the objective of increasing coal production in the country so far along with the details of the contribution of coal mining projects in Jharkhand and other Eastern States towards the same;
- (b) the steps taken by the Government to deal with the challenges regarding environment damage and rehabilitation during coal mining along with the details of the arrangements made for rehabilitation and providing compensation to the communities/displaced people affected by the

same; and

(c) whether the Government proposes to set up a full-time tribunal to deal with the cases of displaced people that was supposed to have been set up under the Coal Bearing Areas (Acquisition and Development) Act, 1957 but have not been set up till date and if so, the details thereof?

JK Road-Dhamara Rail Line Project

2280. Dr. Rabindra Narayan Behera:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has taken necessary action and granted sanction/permission for JK Road-Dhamara rail line project; and
- (b) if so, the details thereof along with the timeline set for the commencement of the said project?

Sultanganj-Banka Rail Line Project

†2281. Shri Giridhari Yadav:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the total cost of Sultanganj-Banka rail line project in Bihar;
- (b) the date on which the said project was sanctioned;
- (c) the date-wise funds allocated for the said project along with the amounts thereof; and
- (d) the time limit fixed by the Government for the completion of the said project?

Combined Recruitment Examination

2282. Shri S Supongmeren Jamir:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the combined recruitment examination in the year 2013 advertised for 15 exclusive post of Programme Executive and Transmission Executive for Akashvani and Doordarshan Kendra for Nagaland; and
 - (b) if so, the details thereof?

Rare Earth Elements

2283. Thiru Arun Nehru:

Will the PRIME MINISTER

- (a) the action taken by the Government to ensure indigenous availability of Rare Earth Elements that are important for Electric Vehicles; and
- (b) the details of projects undertaken across the country in various stages for development of such Rare Earth Vehicles?

Mechanized Sewage System

2284. Shri Pratap Chandra Sarangi:

Dr. Vinod Kumar Bind:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether it is true that Council of Scientific & Industrial Research (CSIR) has developed a mechanized sewage system;
 - (b) if so, the details thereof including its advantages;
 - (c) whether the developed system has been transferred to industry; and
 - (d) if so, the details thereof and if not, the reasons therefor?

Renewable Energy Generation in Rajasthan

†2285. Shri Harish Chandra Meena:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the details of total quantum of power generated from renewable energy resources in the country including Rajasthan during each of the last ten years;
- (b) the measures adopted/likely to be adopted and the schemes launched to promote renewable energy sources;
 - (c) the steps taken/being taken by the Government to implement Green Energy Corridors;
- (d) the details of the subsidy allocated and disbursed to adopt renewable energy sources during the last five years and the current year, State/UT-wise including Rajasthan; and
 - (e) the details of the ongoing schemes pertaining to subsidy for solar parks?

Allocation of Coal Blocks

†2286. Shri Jyotirmay Singh Mahato:

Will the Minister of COAL

be pleased to state:

- (a) the number of coal blocks allocated in West Bengal along with their location and present operational status;
- (b) the criteria used for allocation of these coal blocks and the entities to which these allocations have been made;
- (c) the measures taken to ensure that the allocated coal blocks adhere to environmental regulations and sustainable mining practices;
- (d) the manner in which the Government is monitoring the development and production activities of these allocated coal blocks to ensure the compliance with the conditions of allocation; and
- (e) the steps being taken to address any delays or challenges being faced in operationalising these coal blocks?

Protocol for the Members of Parliament

†2287. Shri Patel Umeshbhai Babubhai:

Will the Minister of PARLIAMENTARY AFFAIRS

be pleased to state:

- (a) whether there are any rules regarding protocol for the Members of Parliament;
- (b) if so, the details thereof;
- (c) whether the Government is aware that the administrative officers in Daman and Diu neither inform the Member of Parliament about any meeting that concerns the common people nor they reply to the letters of the Member of Parliament and also they do not follow the protocol for the Member of Parliament;
- (d) if so, whether the Government is making any efforts to ensure that the rules of protocol for the Members of Parliament are adhered to; and
 - (e) if so, the details of the efforts being made in this regard?

Amrit Bharat Station Scheme in Maharashtra

†2288. Shri Bhumare Sandipanrao Asaram:

Shri Gyaneshwar Patil:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of stations identified and funds allocated under Amrit Bharat Station Scheme, State-wise:
- (b) the timelines for completion of development/redevelopment of all identified stations along with phase-wise targets in the country including Maharashtra State;
- (c) whether the Government is contemplating increasing the number of eligible stations in Sambhaji Nagar district in future;
 - (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the timeline for implementation of the said scheme along with the criteria for selection of railway stations under the scheme?

Group 'A' Service Status to Railway Protection Force

2289. Shri Sudhakar Singh:

Shri Rajeev Rai:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether it is a fact that the Union Government, in light of High Court and Supreme Court decisions, approved to grant organised Group 'A' Service status to Indian Railway Protection Force (RPF) and the consequential benefits of non-functional financial upgradation with effect from 1.1.2006 and Non-Functional Selection Grade with effect from 6.6.2000; and
 - (b) if so, the details and the current implementation status thereof?

Multi-Modal Transport Hub at Nashik Road

2290. Shri Rajabhau Parag Prakash Waje:

Will the Minister of RAILWAYS

- (a) whether the Railways or any related agency has prepared a plan for a Multi-Modal Transport Hub or an Integrated Station Building at Nashik Road to cater to various transportation modes and if so, the details thereof;
- (b) whether the State Government has proposed any such project and if so, the current status of it's approval and implementation;
- (c) the specific steps being taken by the Government to implement this project under schemes like the Amrit Bharat Station Scheme, Station Redevelopment Programme or PM Gati Shakti National Master Plan to enhance connectivity and ease passenger movement;
- (d) whether the Government has allocated funds for this project and if so, the expected timeline for it's execution; and
- (e) whether the Government would consider establishing Public-Private Partnerships (PPP) to accelerate the development of modern transport infrastructure at Nashik Road?

Operational Mining Leases in Rajasthan

†2291. Shri Bhajan Lal Jatav:

Will the Minister of MINES

be pleased to state:

- (a) the total number of operational mining leases in Rajasthan, district-wise;
- (b) the details regarding the number of operational mines and crushers in Karauli-Dholpur and Bharatpur along with their names;
- (c) whether the rules of environmental protection and pollution control are being followed in the said mines; and
 - (d) if so, the number of illegal mining cases registered during the last year?

Expansion of Railway Line

†2292. Shri Ajay Bhatt:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has any plans for the expansion of new railway lines and introduction of new trains in Uttarakhand;
 - (b) if so, the details thereof; and
- (c) the project-wise details of the total amount allocated to Uttarakhand for new railway projects during the last three years and the current year?

Voluntary Retirement Scheme in BSNL

2293. Dr. Dharamvira Gandhi:

Will the Minister of COMMUNICATION

- (a) whether the Government has conducted an assessment of the factors contributing to Bharat Sanchar Nigam Limited's (BSNL) in substantial revenue generation and if so, the details of said assessment;
- (b) whether the findings of these assessments support the decision to reduce BSNL's workforce by 35% through the Voluntary Retirement Scheme (VRS) and if so, the rationale for

this measure:

- (c) the steps being taken to ensure that the VRS initiative for BSNL does not face the same challenges as previous VRS initiatives for Mahanagar Telephone Nigam Limited (MTNL), which failed to improve its financial performance; and
- (d) the Government's response to concerns raised by the recognised employee union regarding the VRS initiative and the measures planned to address their grievances effectively?

Private Sector Participation in Nuclear Energy Sector

2294. Shri Rajiv Pratap Rudy:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government is proposing to lift the restrictions on private sector participation in nuclear energy and allow private investors in this field and if so, the details thereof;
- (b) whether the Government has assessed potential challenges such as safety concerns, regulatory frameworks, technology-sharing and public apprehensions arising from private sector involvement in nuclear energy;
- (c) the details of measures being planned to address these challenges while ensuring compliance with international nuclear safety and non-proliferation norms; and
- (d) the manner in which the inclusion of private investors is expected to impact India's nuclear energy production capacity and its long-term energy goals?

Occurrence of Earthquakes

2295. Shri Kalyan Banerjee:

Will the Minister of EARTH SCIENCES

be pleased to state:

- (a) whether it is a fact that occurrence of earthquakes in the country has risen during the period 2020-24 in comparison to 2015-19;
- (b) if so, the details of earthquakes reported during the last ten years and the reasons therefor:
- (c) whether it is due to changes in seismic zones activities reported during 2010 and if so, the details thereof; and
- (d) the action taken by the Government to monitor the same and provide information for precautions timely?

Capacity Building Scheme for NER

2296. Shri Kamakhya Prasad Tasa:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

- (a) whether the Government has data regarding the funds provided under Capacity Building Scheme for North Eastern Region (NER);
 - (b) if so, the details thereof;
- (c) the details of the funds allocated by the Government for development in Assam during the last two years;

- (d) the current status of all the ongoing projects/schemes of the Government in Assam;
- (e) whether the Government has any data of the trained youths from Assam who have started their own entrepreneurship venture in the State;
 - (f) if so, the details thereof; and
- (g) whether the Government is providing any further assistance to promote them and if so, the details thereof?

DAE's Efforts for Agricultural Sector

†2297. Shri Gajendra Singh Patel:

Shri Ravindra Shukla Alias Ravi Kishan:

Will the PRIME MINISTER

be pleased to state:

- (a) whether Department of Atomic Energy (DAE) is contributing to the agricultural sector; and
- (b) if so, the details thereof and the achievements of DAE in the said sector?

Railway Over Bridges at Various Locations Near Laksar Junction

†2298. Shri Trivendra Singh Rawat:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government has any proposal to construct Railway Over Bridges (ROBs) at various locations on Laksar Junction to Roorkee-Saharanpur railway line and Laksar-Haridwar-Dehradun railway line in Uttarakhand;
 - (b) if so, the number of Railway Over Bridges constructed so far along with the status thereof;
- (c) the number of railway overbridges under construction at present and the time frame fixed for their construction; and
- (d) the details of future plans of the Government for the convenience of passengers and smooth operation of traffic?

Development of Bareilly Junction Railway Station into World Class Station

†2299. Shri Chhatrapal Singh Gangwar:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the time by which Bareilly Junction Railway Station is likely to be developed as a world class station;
- (b) the details of the proposals for the construction of new rail lines or the introduction of Express trains from Bareilly; and
 - (c) the amount provisioned for the expansion of rail service in Bareilly?

Promotion of BSNL and MTNL

†2300. Smt. Geniben Nagaji Thakor:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the steps being taken by the Government to promote BSNL and MTNL;
- (b) whether the said companies are being privatised by the Government; and
- (c) if so, the details thereof?

New Delhi Thursday, March 6, 2025/ Phalguna 15, 1946 (Saka) UTPAL KUMAR SINGH SECRETARY-GENERAL

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Remarks

LOK SABHA CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on Wednesday, March 12, 2025/Phalguna 21, 1946 (Saka)

Question No. Correction

2096 Part (d) line 1: for "insurance facility"

read "electronic facility"

2259 Insert Second Name of Member: "Adv. Dean Kuriakose"

New Delhi; March 10, 2025 Phalguna 19, 1946 (Saka) UTPAL KUMAR SINGH Secretary-General